

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

MISC. APPLICATION NO. 137 OF 2024

IN

ORIGINAL APPLICATION NO. 584 OF 2022

IN THE MATTER OF: -

DURGA PRASAD YADAV

.... PETITIONER

VERSUS

STATE OF U.P. & ORS.

... RESPONDENTS

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1443

Magistrate/SDM Sadar, Ayodhya.	
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NEW DELHI

DATED: _13.02.2025

;p



PRADEEP MISRA & DALEEP DHYANI)
Counsel for U.P. Pollution Control Board,
138, New Lawyers Chamber,
Supreme Court of India,
New Delhi-110001
(M.) 9810252518
Email: pradeepmisra@yahoo.com



INDIA NON JUDICIAL
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Government of Uttar Pradesh

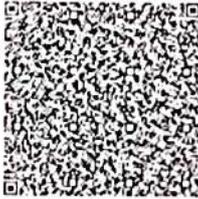


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e-Stamp



Certificate No. : IN-UP80241052219607X
 Certificate Issued Date : 03-Feb-2025 04:47 PM
 Account Reference : NEWIMPACC (SV)/ up14522104/ AYODHAYA SADAR/ UP-FZB
 Unique Doc. Reference : SUBIN-UPUP1452210457559942853592X
 Purchased by : PRAKHAR KUMAR SO RAM PAL KATIYAR
 Description of Document : Article 4 Affidavit
 Property Description : Not Applicable
 Consideration Price (Rs.) :
 First Party : PRAKHAR KUMAR SO RAM PAL KATIYAR
 Second Party : Not Applicable
 Stamp Duty Paid By : PRAKHAR KUMAR SO RAM PAL KATIYAR
 Stamp Duty Amount(Rs.) : 10
 (Ten only)



Notary Stamp Affixed Rs 10/-

Please write or type below this line

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... RESPONDENTS

AFFIDAVIT OF COMPLIANCE ON BEHALF U.P. POLLUTION CONTROL BOARD

I, Prakhhar Kumar, aged about 59 years, S/o Shri R.P. Katiyar presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter referred to as "UPPCB"), Ayodhya do hereby solemnly affirm and state on oath as under:

Statutory Alert

1. The authenticity of this Stamp certificate should be verified at 'www.indiaestamp.com' or using e-Stamp Mobile App of Stock Holding Corporation of India.
2. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
3. The misuse of cloning the legitimacy & on the users of the certificate.
4. In case of any discrepancy please inform the Competent Authority.

IN-UP80241052219607X: 03-Feb-2025 04:47 PM: NEWIMPACC (SV)/ up14522104/ AYODHAYA SADAR/ UP-FZB: SUBIN-UPUP1452210457559942853592X: PRAKHAR KUMAR SO RAM PAL KATIYAR: Article 4 Affidavit: Not Applicable: PRAKHAR KUMAR SO RAM PAL KATIYAR: Not Applicable: PRAKHAR KUMAR SO RAM PAL KATIYAR: 10 (Ten only)

PRAKHAR KUMAR SO RAM PAL KATIYAR PRESENTLY POSTED AS REGIONAL OFFICER, U.P. POLLUTION CONTROL BOARD, AYODHYA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

MISC. APPLICATION NO. 137 OF 2024

IN

ORIGINAL APPLICATION NO. 584 OF 2022

IN THE MATTER OF: -

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CONTROL BOARD

I, Prakhar Kumar, aged about 59 years, S/o Shri R.P. Katiyar presently posted as Regional Officer, Uttar Pradesh Pollution Control Board (hereinafter referred to as "UPPCB"), Ayodhya do hereby solemnly affirm and state on oath as under:

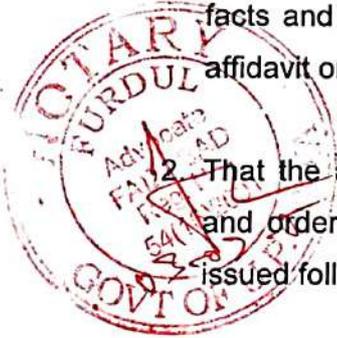
1. That I in the abovenoted capacity am well conversant with the facts and record of this case hence competent to swear this affidavit on behalf of U.P. Pollution Control Board.

2. That the abovenoted case has been decided vide judgment and order dated 22.12.2023 when this Hon'ble Tribunal has issued following directions:

"Directions by the Tribunal

38. Respondent no. 5 is directed to ensure that nano-filtration unit of capacity 300 KLD is installed and commissioned upto 28.02.2024 and submit report regarding operationalization of the same.

39. Respondent no. 3-UPPCB and Uttar Pradesh Ground Water Department are directed to inspect the Rain Water Harvesting Projects installed at 25 locations with total capacity of 4,98,999 cubic meters and verify the claim of respondent no. 5 for harvesting of rain water more than 150 % in ratio to extraction of ground water and file report in this regard.

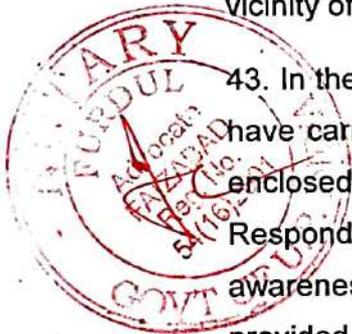


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40. Respondent no. 3 and Divisional Forest Officer, Ayodhya are directed to verify plantation of 7000 plants and 11000 plants in year 2022-23, Miyawaki afforestation on 150 sq.mtr. in year 2021-22, 11000 plants in year 2022-23 by respondent no. 5 and file report regarding survival and maintenance thereof.

41. Respondent no. 5 has claimed to have developed Miyawaki type of Jungle with approximately at Usroo, Ayodhya on an area of 150 sqr mtr in plantation year 2021-22 and Miyawaki type of Jungle with approximately 12000 plants on an area of approximately 3000 sqr mtr at Gosaiganj in plantation year 2022-23. Admittedly, the said Jungle in Gosaiganj is at the distance of 25 km from the factory premises.

42. We are of the considered view that such plantation needs to be carried out in the vicinity of the factory premises to mitigate adverse impacts of Air and Water Pollution caused by the unit of respondent no. 5 and accordingly respondent no. 5 is directed to carry out plantation activities in areas in the vicinity of its unit and surrounding nearby areas.



43. In the consolidated reply Respondent no. 5 has claimed to have carried out CSR activities but respondent no. 5 has not enclosed supporting documents with its consolidated reply.

Respondent no. 5 has claimed to have organized public awareness program on solid waste management, to have provided complete financial help to 45 ladies in Shraavan Kunj old age home, to be running 5 skilled development centres, to have tied up with Ayodhya Handicraft a Farmer Producer Organization, to have provided money to poor students as well as school as and when required and to have tied up with several religious trusts involved in various religious activities like maintaining temples, gurdwaras etc., perform religious programs etc., but the respondent no. 5 has not mentioned the amounts spent on the same.

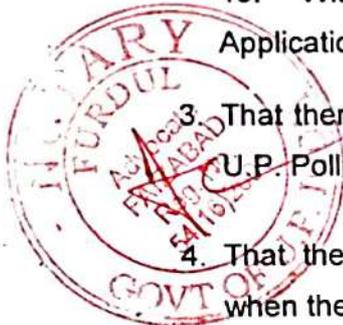
44. We are of the considered view that preferably such activities must be carried out in the area around the project. Activities involving infrastructure creation for drinking water

OR

supply, sanitation, health, education, skill development, roads, cross drains, electrification including solar power, solid waste management facilities, scientific support and awareness to local farmers to increase yield of crop and fodder, rain water harvesting, soil moisture conservation works, avenue plantation, plantation in community areas, etc. ought to have been carried out in the area around the project. Respondent no. 5 is directed to carry out CSR activities in consultation with District Environment Committee headed by the District 3 Magistrate, Ayodhya and the Divisional Forest Officer, Ayodhya and in view of the requirements of the residents of the area surrounding the project and to file Action Taken Report in this regard.

45. Reports as directed hereinabove be filed within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF before the Ld. Registrar General, National Green Tribunal, Principal Bench, New Delhi who may, if necessary, put up the matter before the Bench for further directions.

46. With these observations/directions, the Original Application is disposed of with no order as to costs."



3. That thereafter compliance report was submitted on behalf of U.P. Pollution Control Board. ✓

4. That thereafter the case was against listed on 17.12.2024 when the following order was passed -

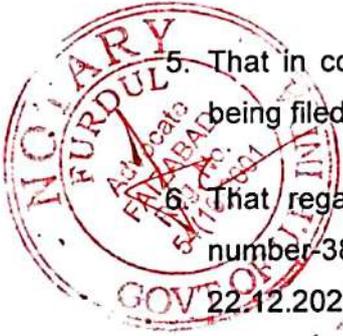
"4. We have gone through the reports filed by UPPCB and respondent no.5 and we find the reports to be vague without supporting documents and the same fall short of requisite compliance with the orders passed by this Tribunal. We do not consider it necessary to enlist the deficiencies in the reports at this stage as we consider further hearing to be necessary for ensuring requisite compliance with the orders passed by this Tribunal. It may also be added here that this Tribunal had also given directions for taking of requisite remedial measures for demarcation and rehabilitation/rejuvenation of River Trilodki ✓

SRM

Ganga on the basis of the documents available and to notify the same for its protection/conservation. Further, this Tribunal had also given direction for completion of the drain and taking of remedial measures for ensuring that flow of water in drain remains smooth and there is no water logging in the adjoining land due to flow in the drain and discharge from M/s. Amrit Bottlers Pvt. Ltd. No reports have been filed in this regard. Accordingly, issuance of notices to 4 the respondents is ordered for requisite further hearing for ensuring due compliance with the orders passed by this Tribunal.

5. Mr. Pradeep Misra and Mr. Daleep Dhyani Advocates have appeared and accepted notice on behalf of respondent no. 3-UPPCB.

6. The Registry is directed to issue notices to respondents no.1-State of Uttar Pradesh, respondent no. 2-ACS, Civil Department, respondent no.4-District Magistrate, Ayodhya and respondent no. 5-M/s. Amrit Bottlers Pvt. Ltd. requiring them file their detailed compliance reports /responses with all requisite details and supporting documents at least one week before the next date of hearing."



5. That in compliance of the said order the present affidavit is being filed.

6. That regarding compliance of the direction given in point number-38 of the order passed by Hon'ble NGT on 22.12.2023, the industry M/s Amrit Bottlers Pvt. Ltd., Chandpur Harbansh, Dabhasemar, District-Ayodhya was inspected by the U.P. Pollution Control Board on 18.01.2025. During the inspection, a Nano filtration unit (Ultra filtration unit) of 300 KLD capacity was found installed and operating. As per the information provided by the industry, the trial/operation of the said unit has started by M/s ENE Fluidtech Pvt. Ltd., Kolkata. The photographs taken during the inspection, copy of the commissioning certificate of the said company and flow diagram of the nano filtration unit are annexed as "Annexure No.-1, 2 & 3".

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7. That regarding compliance of the direction given in point number-39 of the order passed by Hon'ble NGT on 22.12.2023, it is submitted that in relation to the establishment of rain water harvesting system installed by the industry M/s Amrit Bottlers Pvt. Ltd., Chandpur Harbansh, Dabhasemar, District-Ayodhya for harvesting a total of 498999 cubic meters of rain water at 25 places and verification of 150 percent rain water harvesting of ground water exploitation for industrial process, joint inspection of 25 rain water harvesting sites with Ground Water Department Ayodhya was done earlier on 22.02.2024, 27.02.2024 and 28.02.2024 and currently inspected on 18.01.2025. As per the inspection report, a total of 525362.8 cubic meters of recharge is being done by the industry per year, which is about 150 percent of the total groundwater extraction per year by the industry through borewells from 2019 to 2022 (346510 cubic meters, 193406 cubic meters, 265030 cubic meters, 377443 cubic meters respectively). A copy of the joint inspection report is annexed as Annexure No.-4.

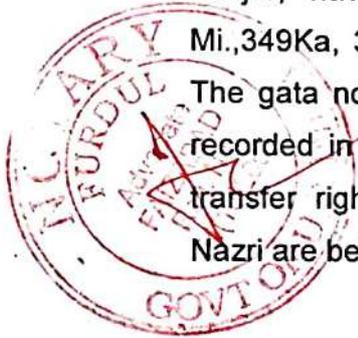
8. That regarding compliance of the direction given in point number-40 of the order passed by Hon'ble NGT on 22.12.2023, it is submitted that the verification of general plantation and plantation done on Miyawaki method by the industry M/s Amrit Bottlers Pvt. Ltd., Chandpur Harbansh, Dabhasemar, District-Ayodhya in the year 2021-22 and 2022-23 was done earlier and the work of re-verification of the said was done jointly by UPPCB and Forest Department on 21.01.2025. The report was submitted by the office of Divisional Forest Officer, Forest Division, Ayodhya vide letter number- 2922/22-1, Ayodhya dated 27.01.2025. According to the report, in the year 2021-22, the said industry has planted 7000 plants in village- Usru and Gosainganj Bandhanpur Hardoiya and has done tree plantation in 150 square meter area in village- Usru using Miyawaki method. Apart from this, the industry has planted 11000 saplings in village-Gosainganj Bandhanpur Hardoiya and has done tree plantation in 3000 square meter area using Miyawaki method. A copy of the said letter dated 27.01.2025 of the office of Divisional Forest



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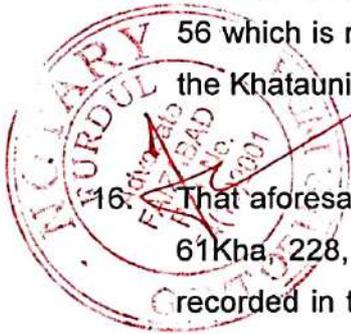
Officer, Forest Division, Ayodhya is annexed as **Annexure No.-5.**

9. That regarding compliance of the direction No- 42, 43 and 44, the respondent No.5 M/s Amrit Bottlers Pvt. Ltd. Ayodhya has submitted a compliance report regarding C.S.R. activities performed during financial Year 2024-2025 has been annexed as **Annexure No.- 6.**
10. That regarding compliance of further direction issued by Hon'ble NGT in respect of remedial measures for demarcation and rehabilitation/rejuvenation of River Trilodki Ganga, it is informed that as per revenue records provided by revenue department the aforesaid drain in Village-Ganja flows from gata nos.190, 274, 349, 356, 357, 386, 385, 378, 374, 655, 655/1042, 666, 665, 663, 661, 681, 684, 700 and 692, out of which gata nos. 274, 374, 655, 663, 666, 665, 655/1042 are recorded in the name of education department in revenue records, gata nos.385Ka and 681Kha are recorded in the name of pond, gata nos. 681Ka is recorded in the khata of banjar, naveen parti and pond whereas gata nos. 190 Mi.,349Ka, 356 and 692 are recorded in the khata of Baha. The gata nos. 700, 372, 349 Kha, 357, 386 and 385Ka are recorded in the khatas of tenure holders as bhumidhar with transfer rights. Copies of the Khataunis alongwith Naksha Nazri are being annexed herewith.
11. That aforesaid drain in Village-Pura Hussain Khan flows from gata nos. 496, 497, 514, and 609 out of which gata nos. 496Ka, 514 and 609 are recorded in the revenue records in the name of education department/government property, whereas gata nos. 497 is recorded as bhumidhar with transferable rights in the name of Bechu Lal, Jokhu Lal, Ramdeen son of Jhagroo etc. Copies of Khataunis are being annexed herewith.
12. That aforesaid drain in Village-Ashapur is recorded in gata no.16/0.1110 hectare as Nala. Copy of the Khatauni alongwith Naksha Nazri is being annexed herewith.



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13. That aforesaid drain in Village-Vasupur Sirsa alias Jaisinghpur flows through gata nos.66, 73, 348, 350/1,69, 70, 72, 56, 305, 21, and 308, out of which gata nos. 66, 73, 350/1, 56, 305, 21 and 308 are recorded as Tilai Nala, whereas gata nos. 69, 70 and 72 are recorded in the revenue in the name of Sri Ram Dev son of Bhagwan Deen and other co-tenure holders as Bhumidhar with transferable rights. Copies of the Khatauni alongwith Naksha Nazri are being annexed herewith.
14. That aforesaid drain in Village-Kazipur Chitawa flows from gata nos. 55, 181, 86, 64 Mi., 65 and 179 Va, out of which gata nos. 55, 181, 64 Mi., 65 and 179 Va are recorded in the revenue records as Tilai Nala, whereas gata no. 86 is recorded in the name of Ram Krishna son of Ramasrey and other co-tenure holders as bhumidhar with transferable rights. Copies of the Khatauni alongwith Naksha Nazri are being annexed herewith.
15. That aforesaid drain in Village-Takapura flows from gata nos. 56 which is recorded in the revenue records as Nala. Copy of the Khatauni is being annexed herewith.
16. That aforesaid drain in Village-HaibatPur flows from gata nos. 61Kha, 228, 59, 60, 61Ka, out of which 61Kha and 228 are recorded in the name of Nala in the revenue records and the remaining are recorded in the name of tenure holders as bhumidhar with transferable rights. Copies of Khatauni are being annexed herewith.
17. That aforesaid drain in Village-Shahnewazpur Manjha flows from gata nos.287, 288Kha and 769Ja, out of which gata nos. 287 and 288Kha are recorded in khata of Soti, whereas gata nos. 769Ja is recorded as Nala. Copies of the Khatauni are being annexed herewith.
18. That aforesaid drain in Village-Rampur Halwara Manjha flows



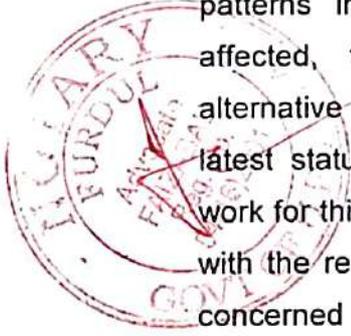
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from gata no. 311A which is recorded as Jalmagna (immersed with water) in the records. Copy of the Khatauni is being annexed herewith.

19. That thus, In the revenue records of District Ayodhya, there exists no record of any river by the name of *Trilodki Ganga*. That archival research and field investigations have established that a drain flows through the district which, in various villages, is known by different names—referred to as *Baha* or *Nali* in some, as *Soti* in others, and as *Tilai Nala* in yet other localities; furthermore, in certain villages, the drain is associated with lands recorded as *Aabadi* or held by transferable landholders. Copy of the Letter No. 146/Ra.Ni.(Karya.)/NGT-Akhya/2023 dated 02.03.2023, issued by the Tahsildar Sadar, Ayodhya, and Joint Magistrate/SDM Sadar, Ayodhya is enclosed herewith as **Annexure-7**.

20. That due to the expansion of the airport, the natural drainage patterns in the surrounding areas have been adversely affected, thereby necessitating the construction of an alternative drain to ensure proper drainage. That as per the latest status report, approximately 90% of the construction work for this alternative drainage system has been completed, with the remaining work progressing in coordination with the concerned authorities.

21. That regarding completion of the construction work of the drain Executive Engineer, Irrigation Division, Ayodhya has informed through the attached report vide his letter number-242/Si.Kh.Ayo./Airport dated 30.01.2025 that an RCC drain is being constructed by the Irrigation Division, Ayodhya for the drainage of the airport on 5.00 meter wide land given by the airport. After allocation of funds for the drainage of the airport, about 90 percent of the work of drain construction has been completed, the remaining 10 percent work is being completed in coordination with the concerned departments. It is also



[Signature]

mentioned in the report that due to the ongoing project, no problem of water logging has arisen in the alignment of the drain / inside the airport during the rainy season. A copy of the said letter dated 30.01.2025 of the Irrigation Division, Ayodhya is annexed as Annexure-8.

22. That the above facts are being submitted for kind consideration of this Hon'ble Tribunal.

[Handwritten signature]

Regional Officer
U. P. Pollution Control Board
AYODHYA

VERIFICATION :

I, the abovenamed deponent do hereby verify that contents of above affidavit are true to my knowledge derived from official record. No part of the same is false.

VERIFIED ON THIS 3rd DAY OF FEBRUARY, 2025 AT AYODHYA.



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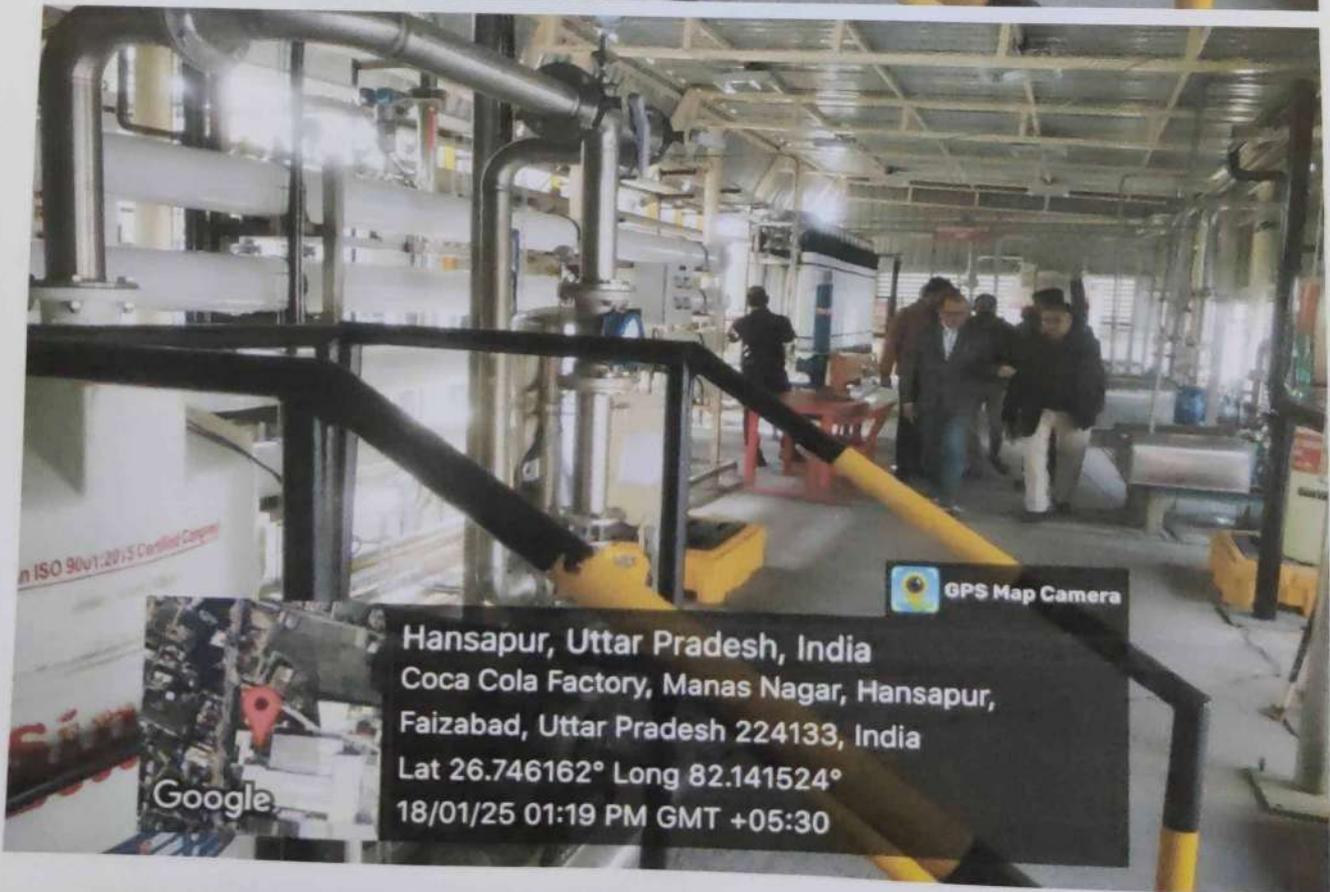
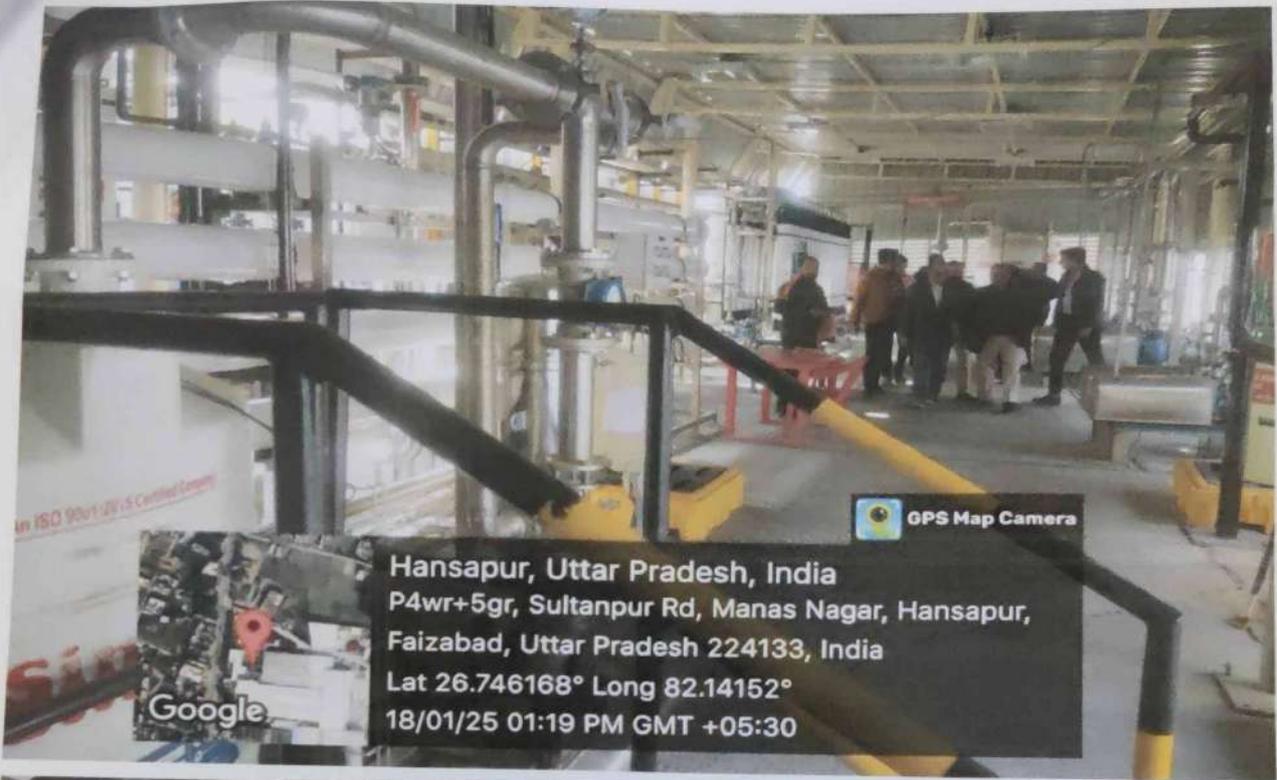
Regional DEPONENT
U. P. Pollution Control Board
AYODHYA



R. T. & Prakash Kumar

Deponent Sri.....
Identified By Sri. *[Signature]*
SWORN & VERIFIED BEFORE ME

NOTARY
[Handwritten signature]





ENE FLUIDTEK PVT. LTD.

To,
AMRIT BOTTLE PVT. LTD.
CHANDPUR HARBANS DABHASEMAR FAIZABAD UP - 224133

Date: 27.02.24

Kind Attn.: Mr. Ram Bharosa
Sub. : ETP UF-RO Installation-commissioning completion.
AMENDMENT NO. : ABHO-PO52400257-1
P.O NO. : ABHO-PO52400257, dtd.- 20.09.23

To Whom So Ever It May Concern

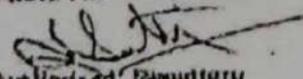
This is to certify that we have successfully commissioned UFRO (Ultra filtration) plant of capacity 300KLD against PO ABHO-PO52400257 dated 20.09.23 at Amrit bottlers Pvt. Ltd. and it is ready to use.

Thanking You,

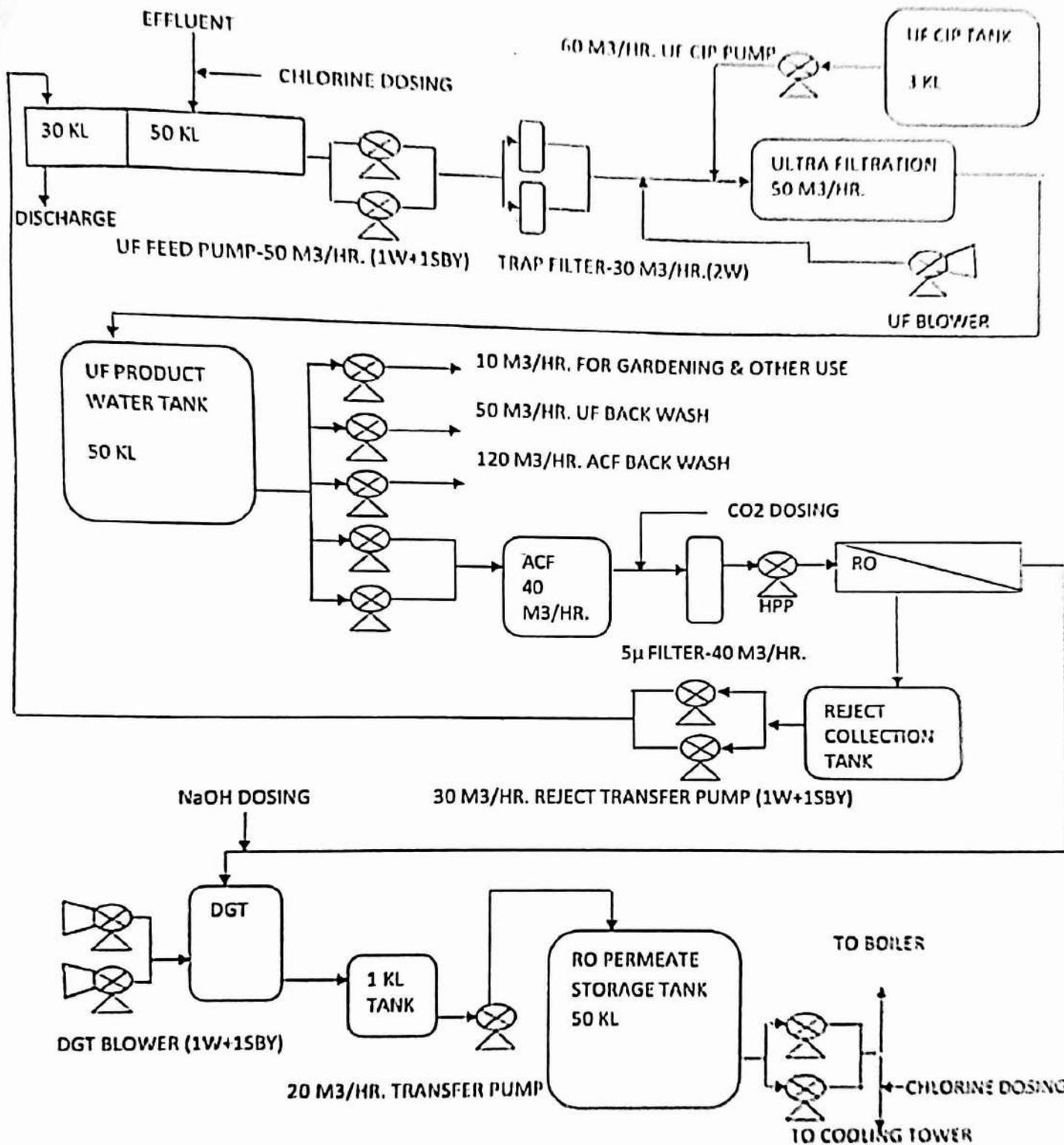
Yours truly

BAPIDEBNATH

For ENE FLUIDTEK PVT. LTD.


Authorized Signatory

LOW DIAGRAM



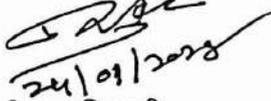
1- उद्योग द्वारा उ0प्र0 भूगर्भ जल अधिनियम के तहत वर्तमान तक कुल 4 बोरिंग हेतु अनापत्ति प्रमाण पत्र लिया गया। इनके तहत कुल स्वीकृत भूजल निष्कर्षण प्रति वर्ष 1050000 घनमीटर है तथा उपयोगकर्ता को प्रति वर्ष 525000 घनमीटर रिचार्ज करना अनिवार्य है।

2- 25 रिचार्ज स्थलों के निरीक्षणोपरान्त तथा गणनानुसार सन्दर्भित उद्योग द्वारा कुल 525362.8 घनमीटर रिचार्ज प्रति वर्ष हो रहा है जो उद्योग द्वारा वर्ष 2019 से 2022 में बोरवेल द्वारा प्रति वर्ष कुल भूजल निष्कर्षण (क्रमशः 346510 घनमीटर, 193406 घनमीटर, 265030 घनमीटर, 377443 घनमीटर,) का लगभग 150% है। (वॉटर ऑडिट रिपोर्ट-2023, अमृत बॉटल प्रा0 लि0, पृष्ठ संख्या-17 संलग्नक-2)

संलग्नक:- उपरोक्तानुसार।


हाइड्रोलॉजिस्ट,
भूगर्भ जल विभाग,
अयोध्या।


24/01/2023
सहायक पर्यावरण अभियन्ता,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
अयोध्या।


24/01/2023
क्षेत्रीय अधिकारी,
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
अयोध्या।

प्रेषक,

हाइड्रोलॉजिस्ट,
भूगर्भ जल विभाग,
खण्ड (यां०) अयोध्या।

सेवा मे,

क्षेत्रीय अधिकारी,
उत्तर प्रदेश, प्रदूषण नियंत्रण बोर्ड,
जनपद- अयोध्या।

पत्रांक:- 673 / भू०ज०वि०खं०या / (एन०जी०टी०) / अयोध्या / ::दिनांक :: मार्च 16 2024

विषय:- माननीय एन०जी०टी० नई दिल्ली में योजित ओ०ए० संख्या-584 / 2022 दुर्गा प्रसाद यादव व अन्य बनाम स्टेट ऑफ उ०प्र० व अन्य में पारित आदेश दिनांक 22 दिसम्बर, 2023 के संबंध में।

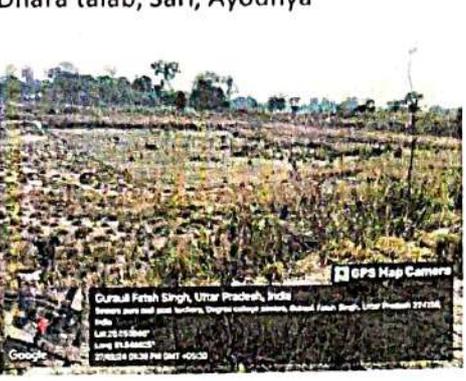
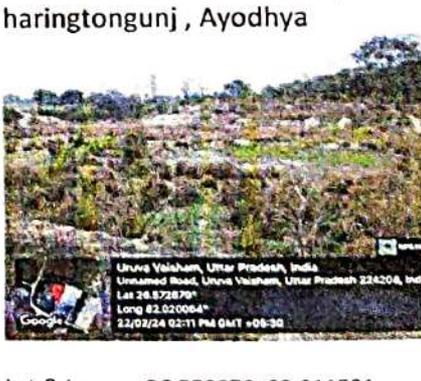
महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय के पत्र संख्या-943 / OANO-584 / 2022 / 2023, दिनांक 03.02.2024 के संदर्भ में माननीय एन०जी०टी० नई दिल्ली के सन्दर्भित आदेश में उ०प्र० प्रदूषण नियंत्रण बोर्ड एवं भूगर्भ जल विभाग, को उद्योग मेसर्स अमृत बाटलर्स प्राइवेट लिमिटेड, हरिवंशपुर, जनपद अयोध्या द्वारा 25 स्थानों पर कुल 4,98,999 घन मीटर वर्षा जल संचयन हेतु स्थापित किए गये 25 रेन वाटर हार्वेस्टिंग सिस्टम की स्थापना का सत्यापन एवं औद्योगिक प्रक्रिया हेतु भूगर्भ जल दोहन का 150% वर्षा जल संचयन के भी सत्यापन के आदेश प्राप्त है। सादर अवगत कराना है कि चैक डैम एवं तालाबों को गोद लेने, रिचार्ज गणना संबंधित कार्य कार्यालय श्रम रोजगार/संयुक्त जिला कार्यक्रम समन्वयक, ग्राम्य विकास अभिकरण (मनरेगा) तथा लघु सिंचाई विभाग द्वारा किया जाता है। उद्योग मेसर्स अमृत बाटलर्स प्राइवेट लिमिटेड, हरिवंशपुर, जनपद अयोध्या द्वारा गोद लिये गये तालाबों संबंधित सूचना हेतु इस कार्यालय के पत्रांक-605 / भू०ज०वि०खं०या / (एन०जी०टी०) / अयोध्या / ::दिनांक:: 1 मार्च 2024 द्वारा कार्यालय श्रम रोजगार/संयुक्त जिला कार्यक्रम समन्वयक, ग्राम्य विकास अभिकरण (मनरेगा) अयोध्या एवं बाराबंकी एवं लघु सिंचाई विभाग अयोध्या एवं बाराबंकी को सूचना प्राप्ति हेतु अनुरोध किया गया है। माननीय एन०जी०टी० नई दिल्ली के आदेश के क्रम में संदर्भित उद्योग के 25 रेन वाटर हार्वेस्टिंग स्थलों का स्थलीय निरीक्षण दिनांक 22, 27 एवं 28 फरवरी 2024 को भूगर्भ जल विभाग एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड अयोध्या द्वारा किया गया तथा फर्म द्वारा वर्णित स्थलों पर तालाब यथावत पाया गया। वर्णित 25 रेन वाटर हार्वेस्टिंग स्थलों के रिचार्ज संबंधित गणना केन्द्रीय भूमि जन बोर्ड के उत्तरी क्षेत्र, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, जल शक्ति मंत्रालय भारत सरकार द्वारा प्रकाशित उ०प्र० के गतिशील भूजल संसाधन (मार्च 2022 तक) में वर्णित बिन्दु 4.1. 6 अन्य स्रोतों से पुनर्भरण के अनुसार किया गया। गणना अनुसार संदर्भित उद्योग द्वारा कुल 525362.8 घन मीटर रिचार्ज किया जा रहा है तथा संबंधित उद्योग द्वारा स्थापित फ्लो मीटर डाटा के अनुसार कुल भूजल निष्कर्षण का लगभग 150 प्रतिशत रिचार्ज किया जा रहा है।

संलग्नक- उपरोक्तानुसार।

01 हाइड्रोलॉजिस्ट / नोडल अधिकारी-वेब पोर्टल,
जिला भूगर्भ जल, प्रबंधन परिषद
जनपद-अयोध्या

Inspection Photographs and recharge calculation of 25 Rainwater Harvesting Recharge Structure of Amrit Bottlers Pvt. Ltd., Ayodhya.

<p>Bauna talab, Alipur khajuri, Ayodhya</p>  <p>Lat.& Long. – 26.613384, 81.879766 Area = 115 x 65 sq.mt. Recharge = Gross storage x Recharge factor = 26910 Cum</p>	<p>Dhara talab, Sari, Ayodhya</p>  <p>Lat.& Long. – 26.75487, 82.132772 Area = 50 x 40 sq.mt. Recharge = Gross storage x Recharge factor = 7200 Cum</p>	<p>Kaithanwa talab, Tendha, Ayodhya</p>  <p>Lat.& Long. – 26.56239, 81.867402 Area = 6000 sq.mt. Recharge = Gross storage x Recharge factor = 21600 Cum</p>
<p>Bhokri talab, Sindhauna, Ayodhya</p>  <p>Lat.& Long. – 26.553232, 81.870857 Area = 72 x 62 sq.mt. Recharge = Gross storage x Recharge factor = 16070.4 Cum</p>	<p>Khoncha talab, Sindhauna Ayodhya</p>  <p>Lat.& Long. – 26.56067, 81.8666159 Area = 60 x 60 sq.mt. Recharge = Gross storage x Recharge factor = 12960 Cum</p>	<p>Khulastara-1 talab Sindhauna Ayodhya</p>  <p>Lat.& Long. – 26.54812, 81.860141 Area = 60 x 60 sq.mt. Recharge = Gross storage x Recharge factor = 12960 Cum</p>
<p>Khulastara-2 talab Sindhauna Ayodhya</p>  <p>Lat.& Long. – 26.547465, 81.860053 Area = 60 x 50 sq.mt. Recharge = Gross storage x Recharge factor = 10800 Cum</p>	<p>Kuberi talab, Urva vaishya-haringtongunj, Ayodhya</p>  <p>Lat.& Long. – 26.569025, 82.012763 Area = 6723 sq.mt. Recharge = Gross storage x Recharge factor = 20169 Cum</p>	<p>Achar ka talab,, Urva vaishya – haringtongunj, Ayodhya</p>  <p>Lat.& Long. – 26.558878, 82.011591 Area = 27 x 53 sq.mt. Recharge = Gross storage x Recharge factor = 5151.6 Cum</p>

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Shukal ka talab, Niyamadpur –
haringtongunj ,Ayodhya



Lat. & Long. – 26.626741 , 82.138691
Area = 75 x 65 sq.mt.
Recharge = Gross storage x Recharge factor
= 17550 Cum

Panbharla talab, Niyamadpur –
haringtongunj ,Ayodhya



Lat. & Long. – 26.579496, 82.040682
Area = 2100 sq.mt.
Recharge = Gross storage x Recharge factor
= 7560 Cum

Banjani talab, Parsawa- milkypur,
Ayodhya



Lat. & Long. – 26.607059, 81.873483
Area = 3360 sq.mt.
Recharge = Gross storage x Recharge fac
= 12096 Cum

Tara talab, Parsawa- milkypur, Ayodhya



Lat. & Long. – 26.607059, 81.873483
Area = 100 x 85 sq.mt.
Recharge = Gross storage x Recharge factor
= 30600 Cum

Mahadevan talab, Parsawa- milkypur,
Ayodhya



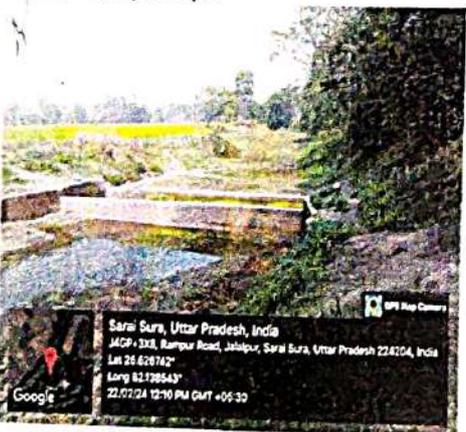
Lat. & Long. – 26.607059, 81.87343
Area = 57 x 42 sq.mt.
Recharge = Gross storage x Recharge factor
= 8618.4 Cum

Sagera talab, Sagara, Ayodhya



Lat. & Long. – 26.6252, 81.993192
Area = 3350 sq.mt.
Recharge = Gross storage x Recharge fact
= 12060 Cum

Marha River Checkdam, Jalapur Mafi-
Bikapur, Ayodhya



Lat. & Long. – 26.626695, 82.138617
Area = 1M x 15M Bund
Recharge = 182565 Cum

Jairambaba talab ,Urmarpipur,
Ayodhya



Lat. & Long. – 26.673765, 82.000751
Area = 60 x 60 sq.mt.
Recharge = Gross storage x Recharge factor
= 12960 Cum

Holtara talab,Severa, Ayodhya



Lat. & Long. – 26.649801 , 81.938508
Area = 80 x 75 sq.mt.
Recharge = Gross storage x Recharge fact
= 21600 Cum

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Jiyatara talab, Bhadosara, Ayodhya



Lat.& Long. – 26.647693, 81.9961
 Area = 80 x 60 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 17280 Cum

Vali talab, sari, Ayodhya



Lat.& Long. – 26.652786, 82.00962
 Area = 15300 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 45910 Cum

Amila Talab, Makdumpur, Barabanki



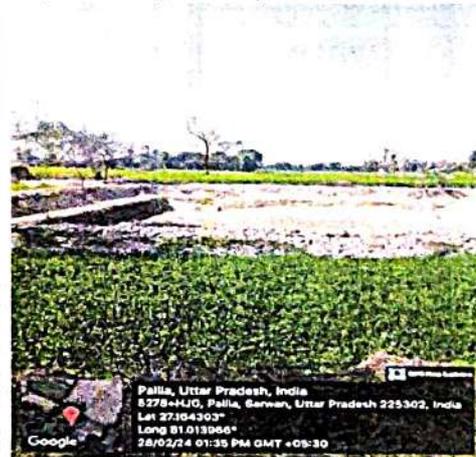
Lat.& Long. – 26.965068, 81.207248
 Area = 38 x 33.5 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 3819 Cum

Bharwa talab, Bhaigani, Barabanki



Lat.& Long. – 27.20269, 80.986116
 Area = 39 x 32 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 5241.6 Cum

Tajan Talab, Sarvan, Barabanki



Lat.& Long. – 27.170302, 81.010096
 Area = 40.5 x 29 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 4228.2 Cum

Khudwa talab Bhaigani, Barabanki



Lat.& Long. – 27.199026, 80.979432
 Area = 39 x 32 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 5990.4 Cum

Bargadhia talab, Palia, Barabanki



Lat.& Long. – 27.164303, 81.013966
 Area = 37 x 26 sq.mt.
 Recharge = Gross storage x Recharge factor
 = 3463.2 Cum

Data computation methodology

Recharge due to Water Conservation Structures is estimated based on the following formula:

$$RWCS = GS \times RF$$

Where:-

RWCS = Recharge due to Water Conservation Structure

GS = Gross Storage = Storage Capacity x No. of Fillings

RF = Recharge Factor (As per GEC 2015 recommendations, RF = 40% of Gross Storage during a year which means 20% during monsoon season and 20% during non-monsoon Season)

REPORT OF R.W.H.SITES OF AMRIT BOTTLERS PVT LTD AYODHYA

S.NO	DISTRICT	POND 'sNAME	VILLAGE NAME	TYPE OF STRUCTURE	LAT	LONG	AREA(Sq.m)	RECHARGE(cub.m)
1	BARABANKI	Amila TALAB	MAKDAMPUR	POND	26.965068	81.207248	38X33.5	3819
2		BHARWA TALAB	BHAIGANI	POND	27.20269	80.986116	39X32	5241.6
3		TAJAN TALAB	SARWAN	POND	27.170302	81.010096	40.5X29	4228.2
4		KHUDWA TALAB	BHAIGANI	POND	27.199026	80.979432	39X32	5990.4
5		BARGADHIA TALAB	PALIA	POND	27.164303	81.013966	37X26	3463.2
6	AYODHYA	VALI TALAB	SARI	POND	26.652786	82.00962	15300	45910
7		JAIRAMBABA TALAB	URMARUPIPUR	POND	26.673765	82.000751	60X60	12960
8		MIYATARA TALAB	BHADOSARA	POND	26.647693	81.9961	80X60	17280
9		HOLTARA TALAB	SEVERA	POND	26.649801	81.938508	80X75	21600
10		BAUNA TALAB	ALIPUR KHAJURI	POND	26.613384	81.879766	115X65	26910
11		DHARA TALAB	SARI	POND	26.75487	82.132772	50X40	7200
12		KAITHANWA TALAB	TENDHA	POND	26.56239	81.867402	6000	21600
13		BHOKRI TALAB	SINDHAUNA	POND	26.553232	81.870857	72X62	16070.4
14		KHONCHA TALAB	SINDHAUNA	POND	26.56067	81.8666159	60X60	12960
15		KHULASTARA -1TALAB	SINDHAUNA	POND	26.54812	81.860141	60X60	12960
16		KHULASTARA-2TALAB	SINDHAUNA	POND	26.547465	81.860053	60X50	10800
17		KUBERI TALAB	URVA VAISHYA-HARINGTONGUNJ	POND	26.569025	82.012763	6723	20169
18		ACHAR KA TALAB	URVA VAISHYA-HARINGTONGUNJ	POND	26.558878	82.011591	27X53	5151.6
19		SHUKAL KATALAB	NIYAMATPUR- HARINGTONGUNJ	POND	26.626741	82.138691	75X65	17550
20		PANBHARIA TALAB	NIYAMATPUR-HARINGTONGUNJ	POND	26.579496	82.040682	2100	7560
21		BANJANI TALAB	PARSAWA- MILKYPUR	POND	26.607059	81.873483	3360	12096
22		TARA TALAB	PARSAWA- MILKYPUR	POND	26.607059	81.873483	100X85	30600
23		MAHADEVAN TALAB	PARSAWA- MILKYPUR	POND	26.607059	81.873483	57X42	8618.4
24		SAGERA TALAB	SAGERA	POND	26.6252	81.993192	3350	12060
25		MARHA RIVER CHECK DAM	JALAPUR MAFI- BIKAPUR	RIVER BUNDING,RECHARGE TRENCH&RECHARGE SHAFTS	26.626695	82.138617		182565
							TOTAL	525362.8

नोट:- अमृत बॉटलर्स प्रा० लि० द्वारा अधिगृहित आर०डब्लू०एच० स्थलों का निरीक्षण किया गया जिसमें 24 तालाबों का परीक्षण एवं गणना अनुसार कुल रिचार्ज 342797.8 घनमीटर पाया गया तथा उक्त उद्योग द्वारा मड़हा नदी पर बनाए गए रिवर बन्द रिचार्ज ट्रेन्च, शाफ्ट का उपलब्ध रिचार्ज रिपोर्ट (छायाप्रति संलग्नक-3) के अनुसार 182565 घनमीटर रिचार्ज प्रति वर्ष किया जा रहा है।



**Summary Report on Rain Water Harvesting Review and Verification
of Replenish Projects as of the exit year 2021**

This is to inform you that, M/s Mainstay Development Consultants Pvt. Ltd., have been retained by M/s Amrit Bottler's Pvt Limited, Faizabad (ABPL- Faizabad) to conduct reassurance for various Water Replenish projects.

Further to the above, this activity has been undertaken during the year 2021 as per the criteria provided by Coca-Cola India and southwest Asia Operational Unit (OU) and TCCC applicable to Benefits Estimation of Water Replenishment projects and are as per reference document is known as "KORE document for water replenish OU-SR-035." During this exercise, conducted a detailed review of all available documents related to project ownership, design documents, present efficacy of the project and current maintenance status, stringent quality control norms, and applicable scientific tools were used to arrive at benefits estimation.

In the year 2021, the Twenty-Five projects are assessed and were found to be reportable (Annexure-I), and Factsheets are presented in Annexure-II as a separate file.

CERTIFICATION

By signing, I certify that the information contained in this Summary Report for Water Replenishment Reassurance for M/s Amrit Bottler's Pvt Limited, Faizabad (ABPL- Faizabad), is accurate and complete to the best of my knowledge, information, and belief. This report has been prepared in fulfillment of the requirements of Standard (OU-SR-035), and OU-RQ-035-PRG Water replenish assurance process requirements. I hereby approve it for submission.

Certified and signed on 01st February 2022
for Mainstay Development Consultants Pvt. Ltd.

Dr Vijay
Bhaskar

Digitally signed by
Dr Vijay Bhaskar
Date: 2022.02.01
17:44:28 +05'30'

Dr. Vijay Bhaskar
Chief Executive Officer



WATER REPLENISHMENT REASSURANCE SUMMARY REPORT -2021

Annexure – I

List of Projects Assessed (Exit-2021)

Sl.No	Project ID	Project's Name	Location	Design Recharge Potential in (m ³ /yr)	3P validated Recharge potential (m ³ /yr)
1	UPS123(a)	Amila Talab	Makdampur	2,311	2,311
2		Bharwa Talab	Bhaigani	1,554	1,554
3		Tajan Talab	Sarwan	2,110	2,110
4		Khudwa Talab	Bhaigani	11,940	11,940
5		Bargadhia Talab	Palia	1,695	1,695
6	UPS401	Vali Talab	Sari	33,915	33,915
7	UPS402	Jairambaba Talab	Urmarupipur	10,260	10,260
8	UPS403	Miyatara Talab	Bhadosara	13,680	13,680
9	UPS404	Holtara Talab	Severa	17,100	17,100
10	UPS405	Bauna Talab	Alipur Khajuri	21,304	21,304
11	UPS406	Dhara Talab	Sari	5,700	5,700
12	UPS408	Kaithanwa Talab	Tendha	20,550	20,550
13	UPS409	Bhokri Talab	Sindhauna	13,462	13,462
14	UPS410	Khoncha Talab	Sindhauna	14,808	14,808
15	UPS411	Khulastara-I Talab	Sindhauna	9,300	9,300
16	UPS412	Khulastara-II Talab	Sindhauna	9,300	9,300
17	UPS415_F(c)	Kuberi Talab	Urva Vaishya-Haringtongunj	20,169	20,169
18	UPS415_F(d)	Achar Ka Talab	Urva Vaishya-Haringtongunj	27,456	27,456
19	UPS415_F(e)	Shukal Ka Talab	Niyamatpur-Haringtongunj	14,625	14,625
20	UPS415_F(f)	Panbharla Talab	Sohan Saloni-Haringtongunj	6,300	6,300
21	UPS415_F(g)	Banjani Talab	Parsawa-Milkypur	10,080	10,080
22	UPS415_F(h)	Tara Talab	Parsawa-Milkypur	25,500	25,500
23	UPS415_F(i)	Mahadevan Talab	Parsawa-Milkypur	9,576	9,576
24	UPS415_F(b)	Sagara Talab	Jamuha-Milkypur	10,050	10,050
25	UPS416	Marha Nadi	Jalapur Mafi-Bikapur	1,82,565	1,82,565

Water Consumption Data From All 3 Borewells		
Year	Month	Total
2022	Jan	20463
	Feb	42728
	Mar	47594
	Apr	47758
	May	63921
	Jun	50768
	Jul	33126
	Aug	14690
	Sep	24020
	Oct	9229
	Nov	10726
	Dec	12419
Total		377442





उत्तर प्रदेश के गतिशील भूजल संसाधन

(मार्च, 2022 तक)



केन्द्रीय भूमि जल बोर्ड
उत्तरी क्षेत्र
जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
जल शक्ति मंत्रालय
भारत सरकार



भूगर्भ जल विभाग
नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग
उत्तर प्रदेश सरकार

लखनऊ
दिसम्बर, 2022

4.1.5 अन्य स्रोतों से पुनर्भरण - टैंक और तालाब

मानसून के मौसम के दौरान, टैंक और तालाबों में पानी जमा हो जाता है। यह संग्रहीत पानी भूजल पुनर्भरण में योगदान देता है, जो पानी की मात्रा के आधार पर और दिनों की संख्या के आधार पर पुनर्संरचनाओं में संग्रहीत होता है।

प्रयुक्त डाटा तत्व

अवयव	पैरामीटर	इकाई
टैंको से रिचार्ज और तालाब	जल फैलाव क्षेत्र	हेक्टेयर
	दिनों की संख्या	संख्या

डेटा संगणना पद्धति

टैंकों और तालाबों के कारण पुनर्भरण का अनुमान निम्न सूत्र के आधार पर लगाया जाता है:

$$\text{आरटीपी} = \text{एडब्ल्यूएसए} * \text{आर} * \text{आरएफ}$$

जहाँ पे:

RTP = टैंकों और तालाबों के कारण पुनर्भरण
AWSA = औसत जल फैलाव क्षेत्र

N = टैंक/तालाब में कितने दिन पानी उपलब्ध है

आरएफ = रिचार्ज फैक्टर (जीईसी 2015 के अनुसार, अनुशंसित आरएफ = 1.4 मिमी / दिन)

4.1.6 अन्य स्रोतों से पुनर्भरण - जल संरक्षण संरचनाएं

इसी तरह, टैंक और तालाबों की तरह, जल संरक्षण के लिए कृत्रिम संरचनाएं मानसून के मौसम में पानी का भंडारण करती हैं जो तब भूजल पुनर्भरण में योगदान देती हैं

प्रयुक्त डाटा तत्व

अवयव	पैरामीटर	इकाई
पानी के कारण रिचार्ज संरक्षण संरचना	सकल भंडारण	हेक्टेयर मीटर
	रिफिल की संख्या	संख्या

डेटा संगणना पद्धति

जल संरक्षण संरचना के कारण पुनर्भरण का अनुमान निम्न सूत्र के आधार पर लगाया जाता है $RWCS = GS * RF$

जहाँ पे:

आरडब्ल्यूसीएस = जल संरक्षण संरचनाओं के कारण रिचार्ज जीएस = सकल भंडारण = भंडारण क्षमता * भरावों की संख्या

आरएफ = रिचार्ज फैक्टर (जीईसी 2015 की सिफारिशों के अनुसार, आरएफ = एक वर्ष के दौरान सकल भंडारण का 40% जिसका अर्थ है मानसून के मौसम के दौरान 20% और गैर-मानसून के मौसम के दौरान 20%)

4. Assessment of Present Water Usage

4.1 Plant Water Consumption Trends

The source of water for the plant is borewells. Currently there are 3 borewells inside the plant which are operational. The plant has recently drilled 1 more borewell to cater to the increasing water demand due to plant expansion. This borewell is presently not operational as pipeline and fittings are yet to be installed.

The water consumption varies from 14690 m³/month to 63921 m³/month for the period April 2022 to March 2023.

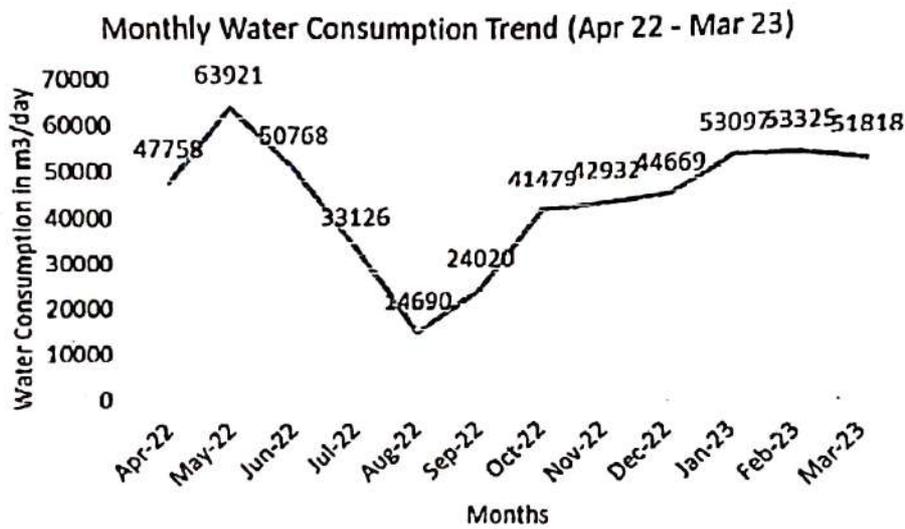


Figure 4.1 Monthly Water consumption trend April 2022 – March 2023

Water Consumption Trend for last 4 years:

The average water consumption for the last Four Financial years from 2019 to 2022 is 949.3 m³/day, 529.9 m³/day, 726.1 m³/day & 1034.1 m³/day respectively. It has been observed that water consumption was maximum in year 2022. Refer Table 4.1 and Figure 4.2.

The total water consumption for past Four years is as follows:

Table 4.1 Water consumption trends for past 4 years

Year	2019		2020		2021		2022	
	m ³ /year	m ³ /day						
Water Consumption	346510	949.3	193406	529.9	265030	726.1	377443	1034.1

कार्यालय प्रभागीय वनाधिकारी, वन प्रभाग, अयोध्या।

(दूरभाष/फैक्स- 05278-281740, ई-मेल- dtofairzabnd@rediffmail.com, dtofairzabnd@gmail.com)

पत्रांक १९१२ / 22-1, दिनांक: अयोध्या: 27-01-2025

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियन्त्रण बोर्ड,
अयोध्या।

विषय:-

मा०एन०जी०टी०, नई दिल्ली में योजित ओ०ए० संख्या 584/2022 दुर्गा प्रसाद यादव व अन्य वनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 17.12.2024 के सम्बन्ध में।

आप अवगत हैं कि मा०एन०जी०टी०, नई दिल्ली में योजित ओ०ए० संख्या 584/2022 दुर्गा प्रसाद यादव व अन्य वनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में दिनांक 22.12.2023 को पारित आदेश जिसका कुछ अंश निम्नवत् है:-

40. Respondent no. 3 and Divisional Forest Officer, Ayodhya are directed to verify plantation of 7000 plants and 11000 plants in year 2022-23, Miyawaki afforestation on 150 sq.mtr. in year 2021-22, 11000 plants in year 2022-23 by respondent no. 5 and file report regarding survival and maintenance thereof. के क्रम में मेसर्स अमृत वॉटलर्स प्रा०लिमिटेड, चांदपुर हरवंश, डाभासेमर, अयोध्या, उ०प्र० द्वारा रोपित पौधों के सत्यापन हेतु तत्कालीन प्रभागीय वनाधिकारी, वन प्रभाग, अयोध्या द्वारा वन विभाग तथा उ०प्र० प्रदूषण नियन्त्रण बोर्ड, अयोध्या की संयुक्त टीम का गठन किया गया था।

जिसके क्रम में टीम द्वारा मेसर्स अमृत वॉटलर्स प्रा०लिमिटेड, चांदपुर हरवंश, डाभासेमर, अयोध्या, उ०प्र० द्वारा रोपित पौधों का सत्यापन करते हुए रिपोर्ट प्रस्तुत की गयी थी। जिसके क्रम में उप प्रभागीय वनाधिकारी, वन प्रभाग, अयोध्या द्वारा अपने पत्रांक-183/22-1, दिनांक 19.03.2024 के माध्यम से आपको रिपोर्ट मा०एन०जी०टी० के समक्ष दाखिल किये जाने हेतु प्रेषित की गयी थी।

मा०एन०जी०टी०, नई दिल्ली में योजित ओ०ए० संख्या 584/2022 दुर्गा प्रसाद यादव व अन्य वनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 17.12.2024, जिसका कुछ अंश निम्नवत् है:-

3. Reports have been filed by UPPCB and respondent no 5 vide email dated 21.03.2024. However, no Reports have been filed by Uttar Pradesh Ground Water Department and Divisional Forest Officer, Ayodhya before this Tribunal. On the other hand copies of letters received from them by UPPCB have been attached by UPPCB with its report... में स्पष्ट किया गया है कि प्रभागीय वनाधिकारी द्वारा रिपोर्ट दाखिल नहीं की गयी है। जाँच रिपोर्ट एवं मौके के वर्तमान फोटोग्राफ पत्र के साथ संलग्न कर पुनः आपको इस आशय से प्रेषित है कि उपरोक्त प्रस्तर के क्रम में मा०एन०जी०टी० के समक्ष नियमानुसार रिपोर्ट दाखिल कराने का कष्ट करें।

संलग्नक:- उपरोक्तानुसार।



(प्रखर गुप्ता)

प्रभागीय वनाधिकारी,

वन प्रभाग, अयोध्या।

पत्रांक / उक्तदिनांकित।

प्रतिलिपि:- 1. जिलाधिकारी महोदय, अयोध्या को सादर सूचनार्थ प्रेषित।



(प्रखर गुप्ता)

प्रभागीय वनाधिकारी,

वन प्रभाग, अयोध्या।

कार्यालय उप प्रभागीय वनाधिकारी, वन प्रभाग, अयोध्या।

सेवा में, पत्रांक 163 /22-1, दिनांक:अयोध्या: 24/01 | 2025

प्रभागीय वनाधिकारी,
वन प्रभाग, अयोध्या।

विषय:- गा0एन0जी0टी0, नई दिल्ली में योजित ओ0ए0 संख्या 584/2022 दुर्गा प्रसाद यादव व अन्य वनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 17.12.2024 के सम्बन्ध में।

सन्दर्भ:- प्रभागीय वनाधिकारी, वन प्रभाग, अयोध्या का पत्रांक 2786/22-1, दिनांक 17.01.2025।

महोदय,

उपरोक्त विषयक काम में दिनांक 21.01.2025 को रागिति के सदस्यों के साथ मेरार अमृत नोटर्स प्रा0लिमिटेड, चांदपुर हरवंश, आगारोगर, अयोध्या, उ0प्र0 द्वारा रोपित पौधों का निरीक्षण किया गया। उल्लेख करना है कि इस कार्यालय के पत्रांक 183/22-1, दिनांक 19.03.2024 द्वारा इस प्रकरण में रिपोर्ट प्रेषित की जा चुकी है। पुनः निरीक्षण करने पर रोपण की स्थिति पूर्ववत् पायी गयी, जिसका विवरण निम्नवत् है:-

क्र0सं0	वर्ष	स्थल का नाम	गा0 एन0जी0टी0 को सूचित की गयी पौध	गणना में पायी गयी जीवित पौध।	अभ्युक्ति
1	2	3	4	5	6
1	2021-22	उसुरु	7000	540	उक्त क्षेत्र में 7000 पौधों का रोपण किया गया था किन्तु 540 पौधें ही जीवित बचे थे। शेष पौधें बरसात में पानी में डूब कर मृत हो गये थे। उनके स्थान पर गोसाईगंज बंधनपुर हरदोइया में पुनः पौधों का रोपण किया गया है। उक्त स्थल पर 150 वर्ग मीटर क्षेत्र में मियावाकी पद्धति से वृक्षारोपण किया गया है।
2	2022-23	गोसाईगंज बंधनपुर हरदोईया	11000	11000	3000 वर्ग मीटर में मियावाकी पद्धति से वृक्षारोपण किया गया है।

उपरोक्तानुसार रिपोर्ट महोदय की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(प्रवेश कुमार पाण्डेय)
वनरक्षक, मया रेंज।

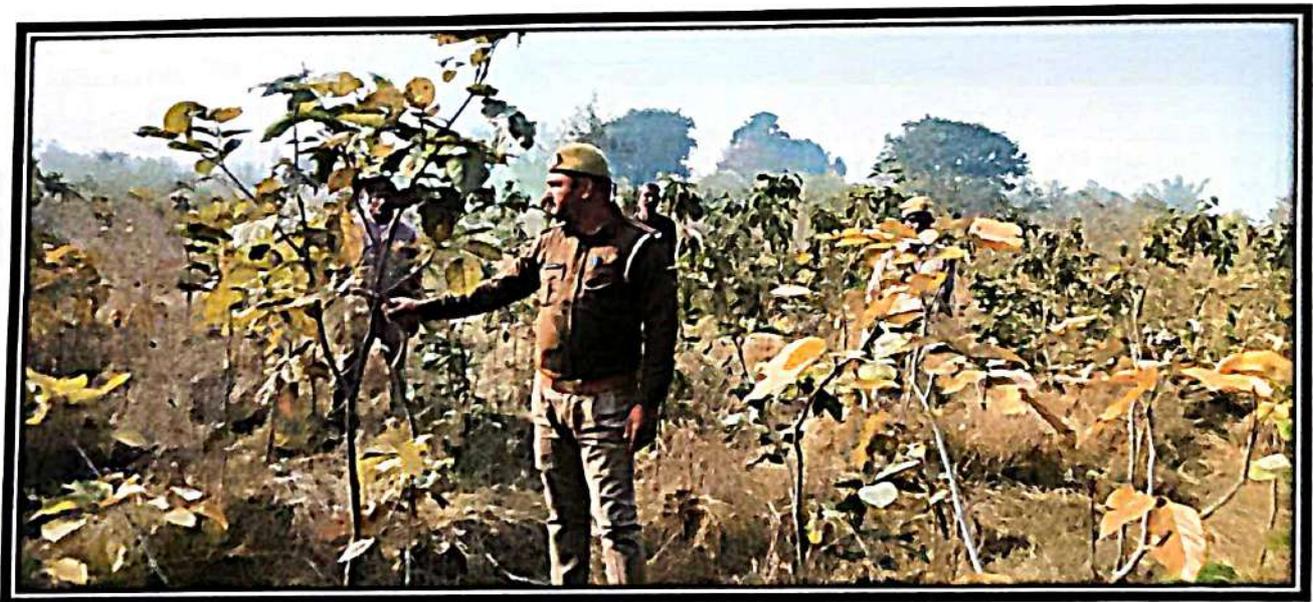
(पन्नालाल)
वनदरोगा, अयोध्या रेंज।

(रविशंकर प्रसाद)
उप क्षेत्रीय वनाधिकारी, मया रेंज।

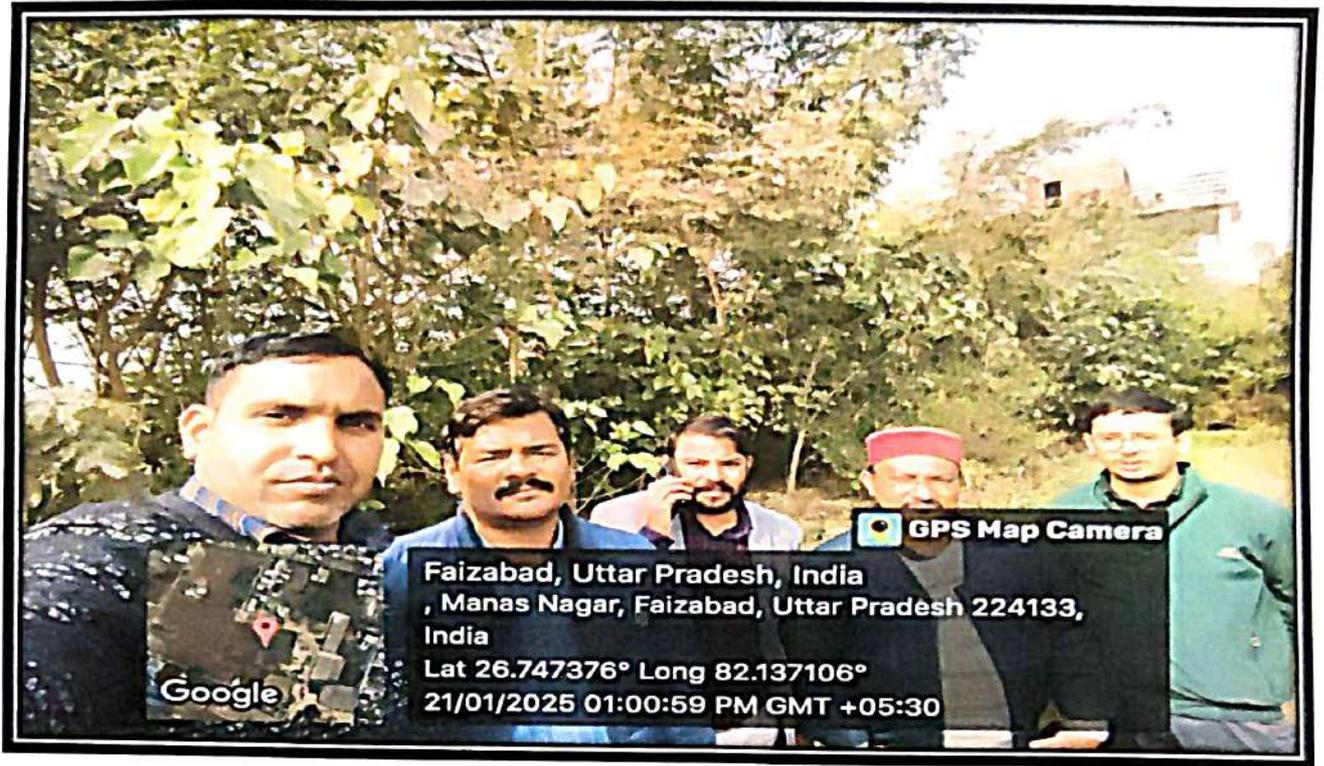
(रत्नेन्द्र कुमार त्रिगुणायत)
क्षेत्रीय वनाधिकारी,
अयोध्या रेंज।

(के0एन0सुधीर) 21/1/25
उप प्रभागीय वनाधिकारी,
वन प्रभाग, अयोध्या।

गोसाईगंज बन्धनपुर हरदोईया 1472 गये वृक्षारोपण के फोटोग्राफ



1473
उसुरु में कराये गये वृक्षारोपण के फोटोग्राफ



9

Eye camp.

ट्रक ड्राईवरों के लिए निःशुल्क मोतियाबिंद शिविर का आयोजन

श्रीमान जी,

आपसे सादर निवेदन है कि अमृत बॉटलर्स प्रा लि की ओर से आगामी दिनांक **14.12.2024**, दिन-शनिवार को **ट्रक ड्राईवरों हेतु आंखों की मोतियाबिंद शिविर** का आयोजित किया जा रहा है। इस शिविर का उद्देश्य गरीब और जरूरतमंद लोगों के लिए मोतियाबिंद का इलाज उपलब्ध कराना है, ताकि वे अपनी दृष्टि को सुधार सकें और जीवन की गुणवत्ता में सुधार हो सके।

हमारे पास अयोध्या आई हॉस्पिटल के विशेषज्ञों/डॉक्टरों/स्वास्थ्य कर्मियों की एक टीम है जो इस शिविर में योगदान देंगे। हम इस शिविर में **लगभग 150 मरीजों** की जांच और ऑपरेशन करने का लक्ष्य रखते हैं।

कृपया इस शिविर के आयोजन के लिए आवश्यक अनुमति देने की कृपा करें, ताकि हम इस कार्य को सफलता पूर्वक पूर्ण कर सकें।

आभार

Shashank
4.12.2024.

शशांक शेखर पाण्डेय

Ajay Kumar

संलग्नक: आई कैम्प - बजट कॉपी

Expense Summary-Eye Camp

Sir,

Kindly approve the expenses for the Eye Camp organized on 14.12.2024 (Saturday).
The details of the expenses are as follows:

Sl. No.	Particular	Expense (in Rs.)
1.	Breakfast and Lunch	6600.00
2.	Snacks	1180.00
3.	Stationary	180.00
	Total	7960.00

Kindly Approve the Same.

Enclosure:

1. Approval Note of Eye Camp
2. Bill of Sl. No. 1,2, & 3
3. Report of Eye Camp.

Regards,

Shashank

Shashank Shekhar Pandey
CSR

No. 4578 Date 14/12/24

Sold to M/s Amrit Bottlers Pvt. Ltd.

Qty.	PARTICULARS	RATE	AMOUNT	Tax	P.
1	Samosa-250	10	2500		
2	Tea -200	10	2000		
3	Lunch-20	60	1200		
4	sandwich-20	35	700		
5	Tea -20	10	200		
THANK YOU E. & O. E. TOTAL			6600		

Eye camp Under CSR
Shasthank

Goods once sold will not taken back
Interest @ 18% P.A. be charged if not paid on presentation

Sachin

No. 4578 Date 14/12/24

Sold to M/s Amrit Bottlers Pvt. Ltd.

Qty.	PARTICULARS	RATE	AMOUNT	Tax	P.
1	Ribbon	40	40		
2	tape (Double)	40	40		
3	flower	70	70		
4	Gum	30	30		
THANK YOU E. & O. E. TOTAL			180		

Eye camp Under CSR
Shasthank

Goods once sold will not taken back
Interest @ 18% P.A. be charged if not paid on presentation.

Sachin

GSTIN: 09DYWPR8900121 Bill of Supply Mo: 7275583312 7007135298

GOOD DAY

Bakers & Confectionery

S.No. 676 Date 13/12/24

Vrindawan Garden, Naka Chungl, Near Bank of Baroda, Ayodhya 224001

Mr. BHAGWANI DEVI SOJIM SERVICE FOUNDATION.

Address AYODHYA

S.No.	Product Name	Qty	Rate	Rs. Amount	P.
①	KAJU BURFI	500 gm	500	500	-
②	Jam. COOKIES	1	90	90	-
③	CHOWCHIPS COOKIES	1	130	130	-
④	JEERA COOKIES	1	110	110	-
⑤	PANCHRATN NAMKEEN	1	195	195	-
⑥	A100 BHUJIA (400gm)	1	103	103	-
⑦	A100 BHUJIA (200gm)	1	55	55	-
TOTAL				1180	-

Paid by me Shasthank

For: GOOD DAY Bakers & Confectionery

Note: E.O.E. All disputes subject to Patna jurisdiction only

Report on Eye CampDated :16.12.2024

Amrit Bottlers Pvt. Ltd. successfully organized an Eye Camp on dated 14.12.2024 under its Corporate Social Responsibility (CSR) initiative focused on health, providing much-needed eye care services to the community. The camp was inaugurated by the Chief Guest, Mr. Costin Mandrea, CEO of ABPL, who commenced the event with a ribbon cutting ceremony followed by the lighting of the lamp, symbolizing the commencement of the camp. The event was attended by key members of the ABPL team, including Mr. Ajay Ratnani (General Manager - HR) and Mr. Ram Bharosa (General Manager - Operations).

CEO's Address:

During his address, Mr. Costin Mandrea, CEO of ABPL, expressed his appreciation for the efforts of the CSR team in organizing this impactful event. He emphasized the importance of community well-being and assured continued support for initiatives that positively impact the lives of those in need.

Beneficiaries: The Eye Camp aimed to reach out to underserved individuals, especially truck drivers and community members from nearby villages. A total of 141 beneficiaries were provided with essential eye care services. These individuals underwent a comprehensive 5-step eye test procedure designed to identify and address various vision-related issues.

5-Step Eye Check-up Process:

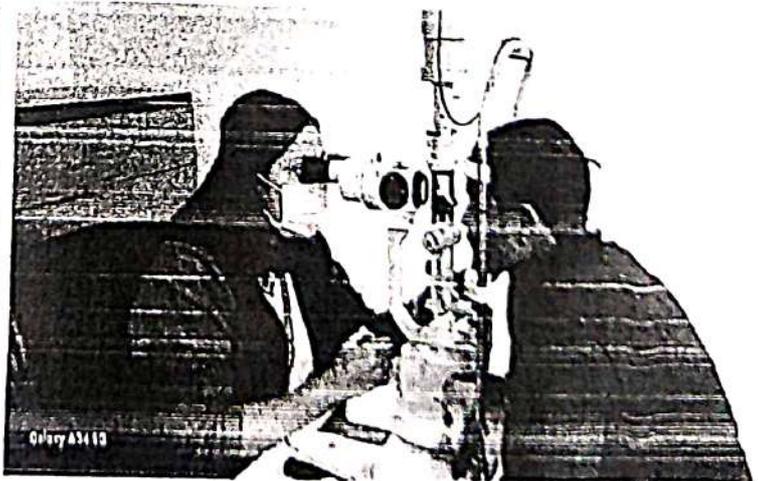
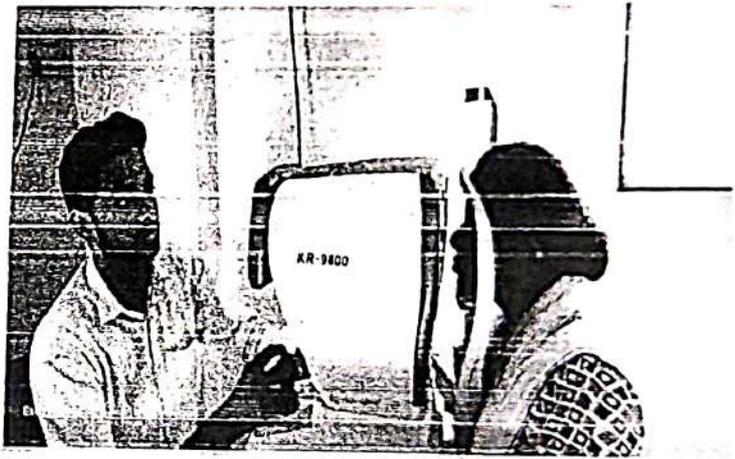
1. **Registration:** Beneficiaries were registered for the camp, ensuring all personal details and health information were recorded.
2. **Eye Sight Test:** A general eye sight test was conducted to assess the visual acuity of the beneficiaries.
3. **Vision Test:** Detailed testing to examine the clarity and overall quality of vision.
4. **Cataract Test:** A specialized test was conducted to detect any signs of cataracts or other eye conditions.
5. **Spectacles and Medicine Distribution:** Those who required corrective eyewear were provided with spectacles. Additionally, necessary medicines were distributed to those in need.

Conclusion:

The Eye Camp was a resounding success, with a significant number of individuals benefiting from the services provided. Amrit Bottlers Pvt. Ltd. continues to uphold its commitment to community welfare and health through its CSR initiatives, and the company plans to organize similar events in the future.



Guest



शहर 30



नेत्रशिविर में 150 मरीज पंजीकृत

अयोध्या : अमृत कैंसर के अंतर्गत नेत्र शिविर में 150 मरीज पंजीकृत किए गए। अयोध्या के अमृत कैंसर के अंतर्गत नेत्र शिविर में 150 मरीज पंजीकृत किए गए। अयोध्या के अमृत कैंसर के अंतर्गत नेत्र शिविर में 150 मरीज पंजीकृत किए गए।



शिविर में डेट सी लोगों का नेत्र परीक्षण जासं, अयोध्या : अमृत कैंसर के अंतर्गत नेत्र शिविर में 150 मरीज पंजीकृत किए गए। अयोध्या के अमृत कैंसर के अंतर्गत नेत्र शिविर में 150 मरीज पंजीकृत किए गए। अयोध्या के अमृत कैंसर के अंतर्गत नेत्र शिविर में 150 मरीज पंजीकृत किए गए।

शिविर में लोगों के नेत्र का हुआ परीक्षण



Janmorcha

नेत्र परीक्षण शिविर का शुभारंभ करते मुख्य अधिकारी अयोध्या। अमृत कैंसर के अंतर्गत नेत्र शिविर में 150 मरीज पंजीकृत किए गए। अयोध्या के अमृत कैंसर के अंतर्गत नेत्र शिविर में 150 मरीज पंजीकृत किए गए। अयोध्या के अमृत कैंसर के अंतर्गत नेत्र शिविर में 150 मरीज पंजीकृत किए गए।

Report on Health Camp**Dated 18.01.2025****Location- Block campus- Masaudha**

Introduction: A free health camp was organized on 18.01.2025 at block campus-Masaudha with the aim of providing essential healthcare services to the community. The health camp offered free medical consultations and treatments to individuals in need, especially those who may not have access to regular healthcare services. This initiative was supported by various medical professionals and organizations, including Amrit Bottlers Pvt. Ltd., and local government bodies.

The camp was graced by the presence of distinguished guests, including Miss Swati Shukla, the Block Development Officer (BDO), who was the Chief Guest, along with Arjun Das, an Administrative Officer, and Shashank Shekhar Pandey from the CSR Division of Amrit Bottlers Pvt. Ltd. Additionally, renowned doctors, including Dr. Noopur Pandey, a Gynaecologist, and Dr. Alok Pandey, an Orthopaedist, played a crucial role in providing healthcare services during the camp.

Objectives of the Health Camp:

1. To provide free medical consultations to underserved members of the community.
2. To offer free health screenings, diagnoses, and treatments for common ailments.
3. To raise awareness about the importance of preventive healthcare and regular check-ups.
4. To foster collaboration between local authorities, medical professionals, and corporate organizations in supporting community health.

Participants:

- **Chief Guest:** Miss Swati Shukla (BDO)
- **Medical Experts:**
 - Dr. Noopur Pandey (Gynecologist)
 - Dr. Alok Pandey (Orthopedic Specialist)
- **Other Attendees:**
 - 64 registered patients
 - Local volunteers and community members

Event Highlights:

1. **Inauguration of the Health Camp:** The event was formally inaugurated by Miss Swati Shukla, the Block Development Officer. In her address, she highlighted the significance of healthcare outreach initiatives and praised the collaborative efforts of Amrit Bottlers Pvt. Ltd., local authorities, and medical professionals in making the camp a reality. She stressed the importance of community health and encouraged more such programs to be organized in the future.
2. **Opening Remarks by Shashank Shekhar Pandey:** Shashank Shekhar Pandey from the CSR Division of Amrit Bottlers Pvt. Ltd. spoke about the company's commitment to social responsibility and how initiatives like this health camp are part of their

ongoing effort to contribute to the well-being of society. He reiterated the importance of corporate partnerships in supporting public health initiatives.

3. **Medical Consultations:** The camp offered free medical consultations in the following areas:
 - **Gynecology:** Dr. Noopur Pandey provided consultations and guidance on women's health issues, including reproductive health, prenatal care, and common gynecological concerns. She also emphasized the importance of regular screenings and preventive care.
 - **Orthopedics:** Dr. Alok Pandey addressed various orthopedic issues, including joint pain, fractures, arthritis, and mobility concerns. He offered personalized treatment advice and referred patients for further diagnostic tests when necessary.
4. **Health Screenings and Awareness:** In addition to consultations, health screenings were conducted for blood pressure, blood sugar, and general health check-ups. The medical team also educated patients on preventive health measures, healthy lifestyle practices, and proper nutrition. Informational pamphlets and materials were distributed to further enhance community awareness.
5. **Registration and Treatment:** A total of 64 patients were registered during the camp, with many receiving immediate medical advice, prescriptions, and referrals. The majority of patients attended for consultations on common ailments, gynaecological concerns, and orthopaedic issues. For those in need of further treatment, follow-up consultations and referrals to specialized healthcare centres were provided.

Medical Team:

- **Dr. Noopur Pandey (Gynaecologist):** Provided consultations for women's health issues, offering advice on menstrual health, pregnancy care, and family planning.
- **Dr. Alok Pandey (Orthopaedics):** Provided expertise on musculoskeletal issues such as back pain, joint pain, fractures, and mobility problems.
- **Nursing and Support Staff:** Assisted in the registration process, providing patients with initial health screenings and helping distribute educational materials.

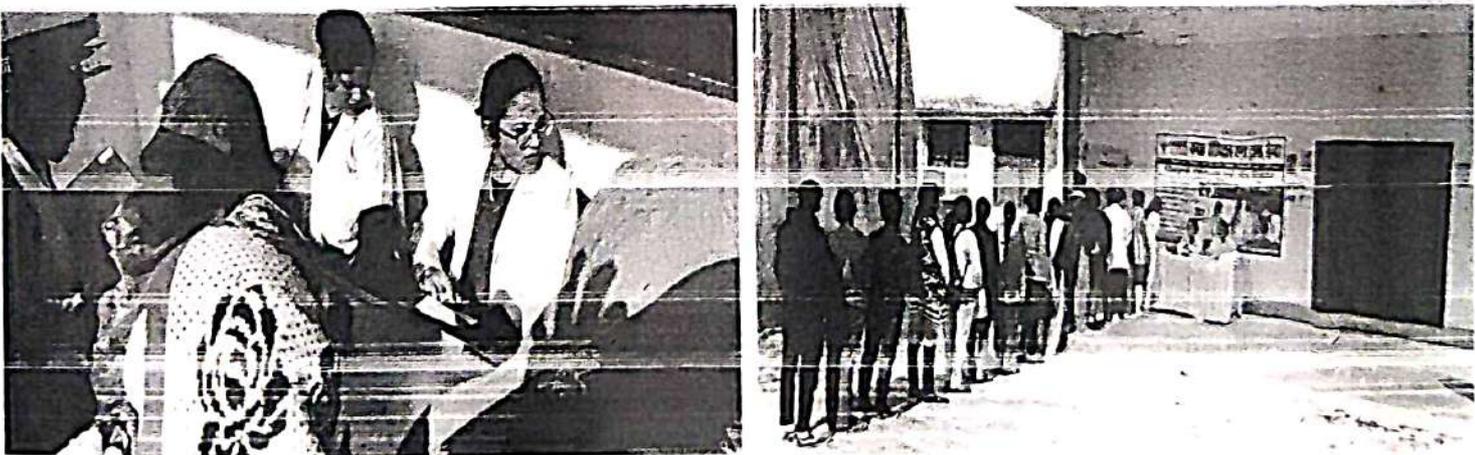
Photos from the Event:

1 Inauguration of the Health Camp by Miss Swati Shukla (BDO):



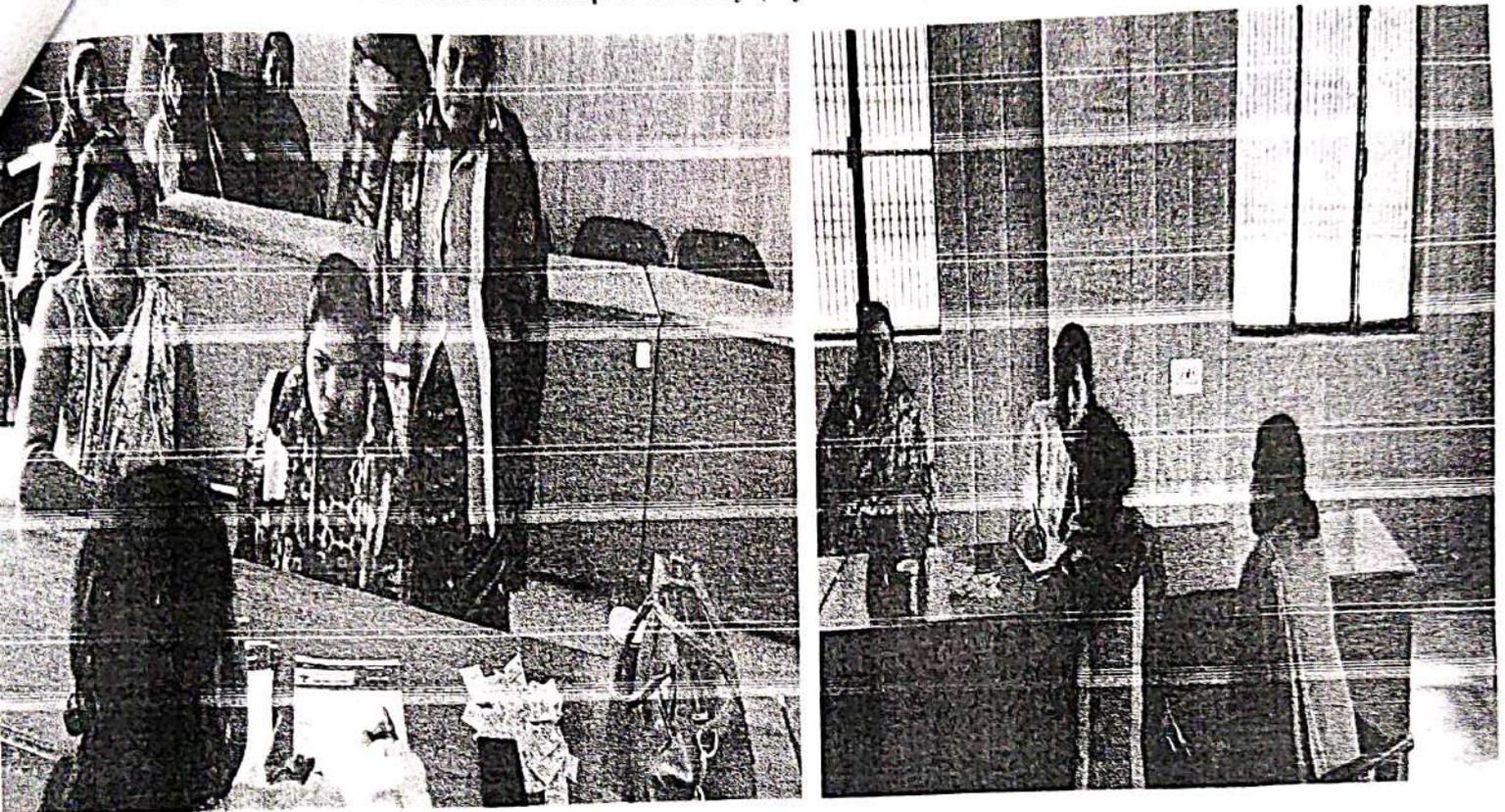
Miss Swati Shukla, the Chief Guest, inaugurates the health camp and emphasizes the importance of healthcare accessibility in rural areas.

2. Medical Staff Assisting Patients During Health Screening:



Patients undergo health screenings to check for vital signs like blood pressure and blood sugar levels.

3. Consultations with Dr. Noopur Pandey (Gynaecologist)



Dr. Noopur Pandey providing expert consultations to women on various health issues.

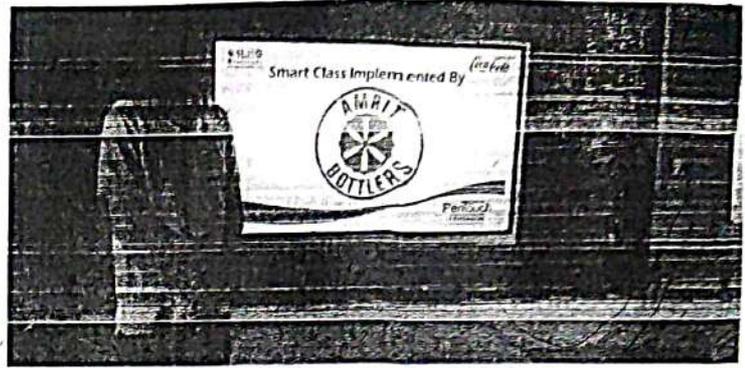
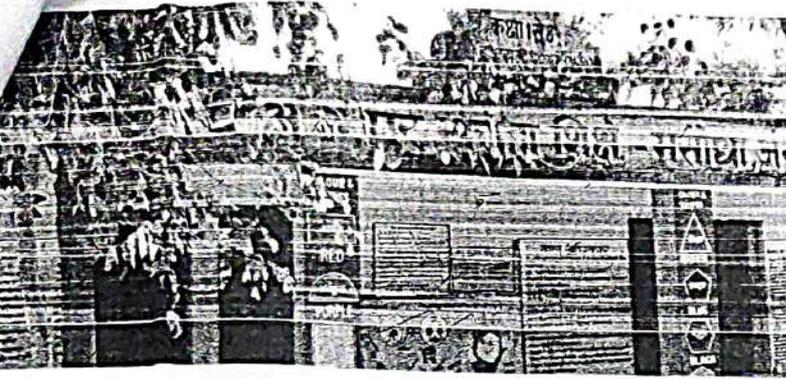
Outcomes of the Health Camp:

1. **Health Education:** Many participants gained valuable knowledge about maintaining their health and preventing common health issues through proper lifestyle choices.
2. **Medical Referrals:** Several patients who required specialized care were referred for further treatment, ensuring they receive appropriate medical attention.
3. **Community Engagement:** The camp fostered a sense of unity and collaboration between local authorities, corporate sponsors, and healthcare professionals, demonstrating the importance of community-driven health initiatives.
4. **Successful Outreach:** The registration of 64 patients indicated a significant interest in healthcare services, emphasizing the ongoing need for such outreach efforts.

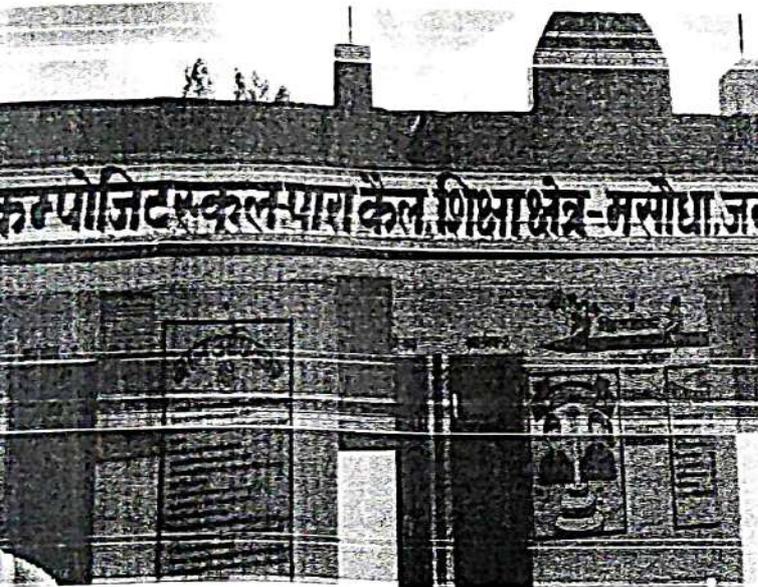
Conclusion: The health camp proved to be a successful event, providing essential healthcare services to individuals in need and enhancing public awareness of the importance of regular health check-ups. The presence of distinguished guests, including Miss Swati Shukla, Mr Arjun Das, Shashank Shekhar Pandey, and the invaluable contributions of medical professionals like Dr. Noopur Pandey and Dr. Alok Pandey, ensured that the camp reached its goals of providing quality healthcare and information to the community.

Smart-Classes (With Bill Invoice)

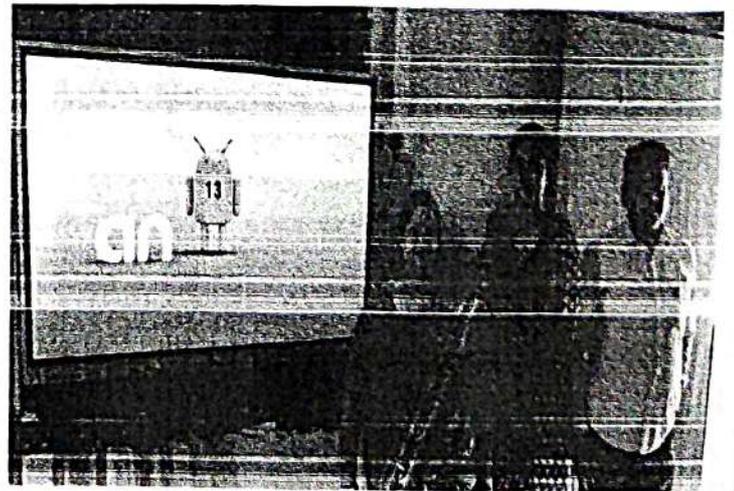
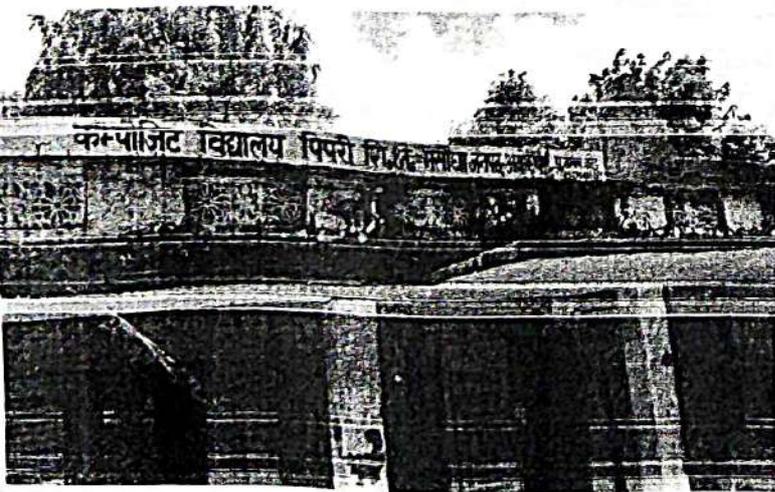
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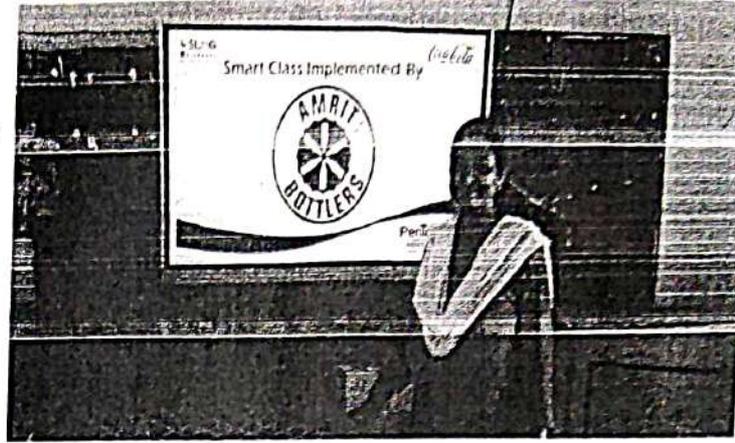
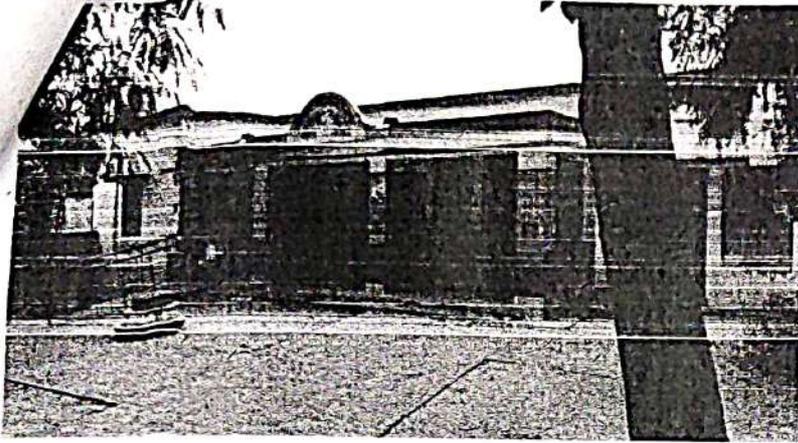
Composite School- Para Kail



Composite School-Pipri



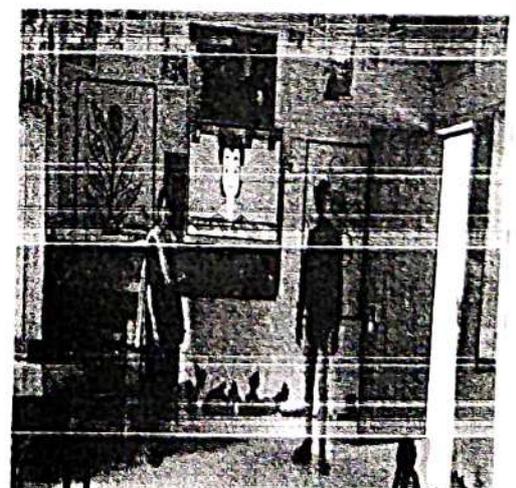
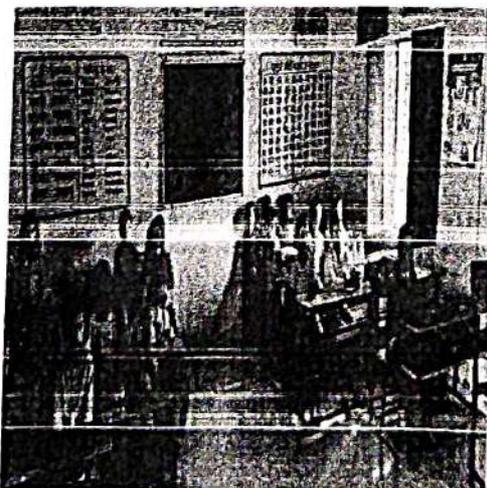
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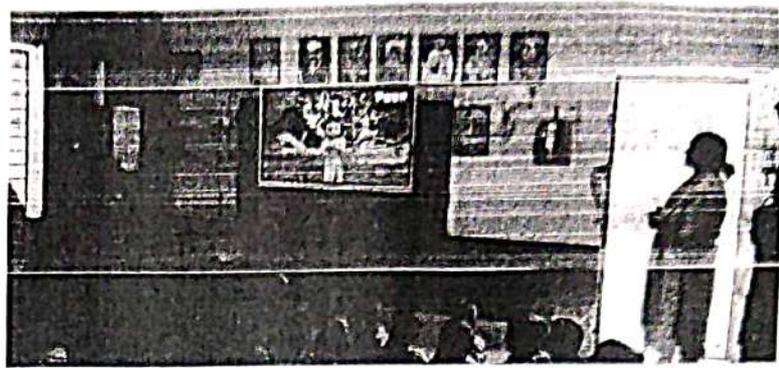
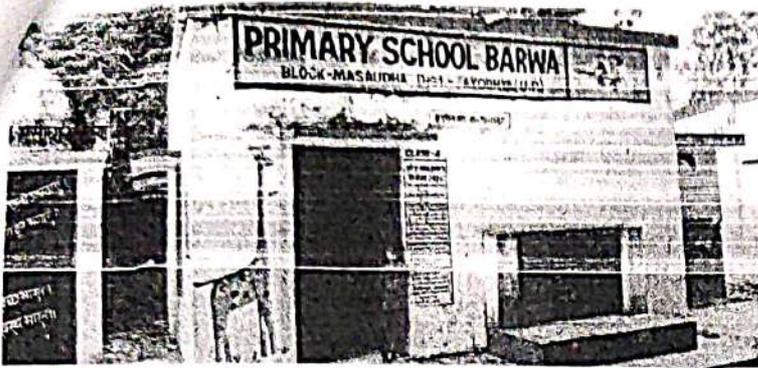
PS- Babhangawan



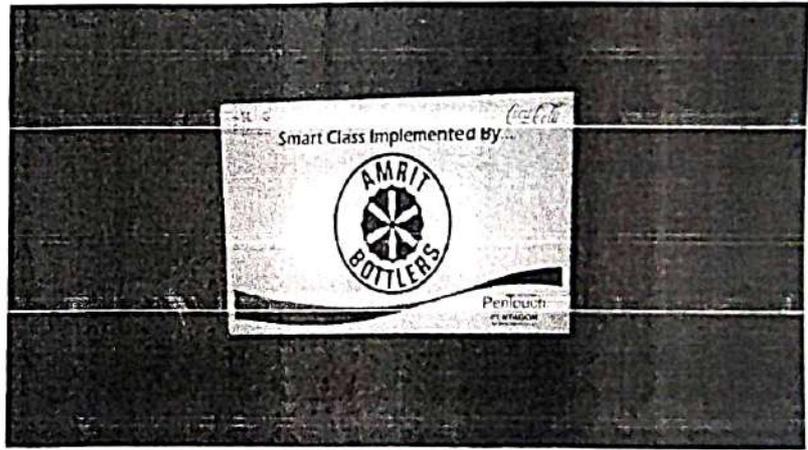
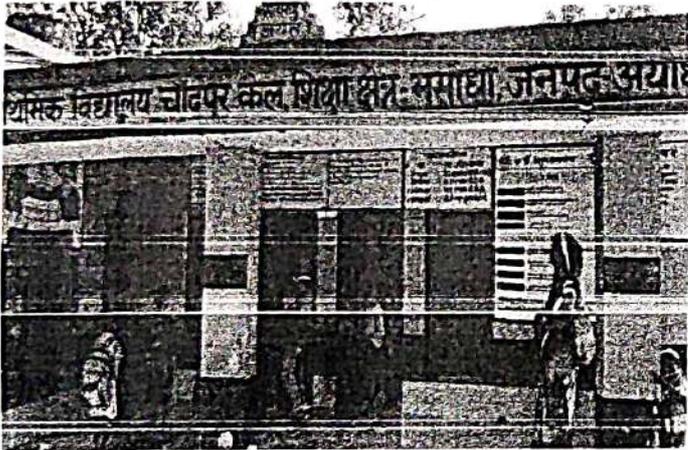
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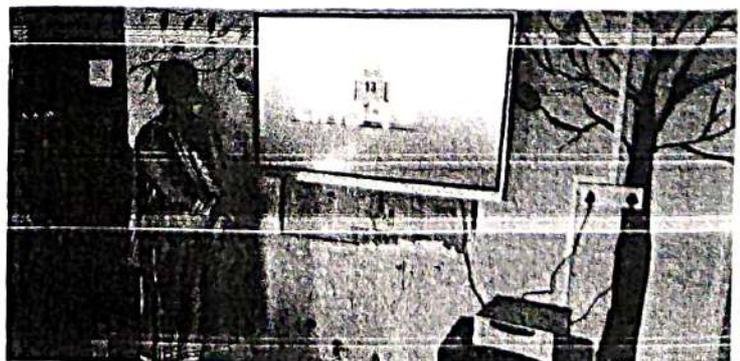
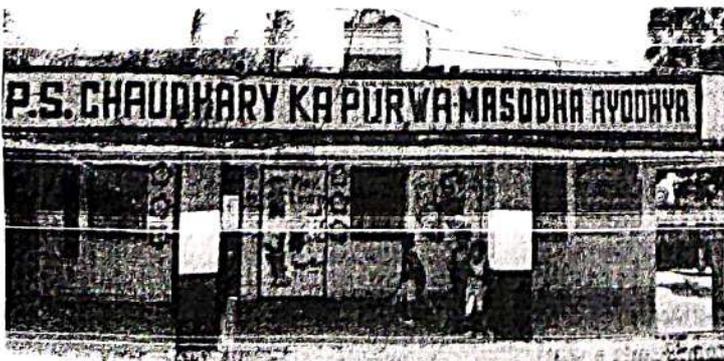
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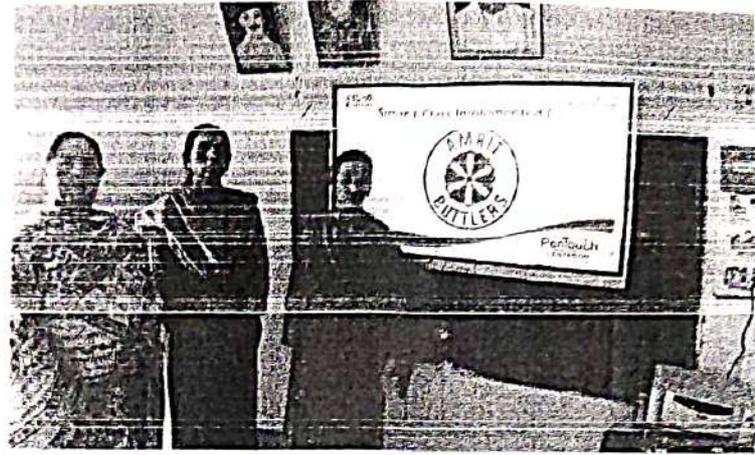
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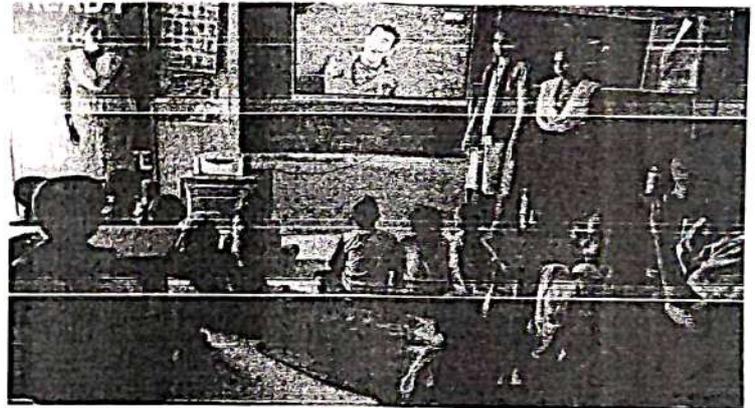
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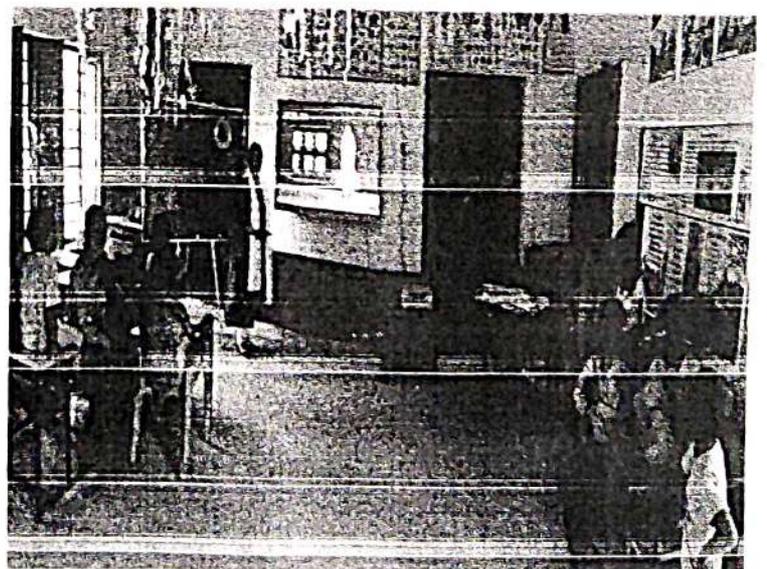
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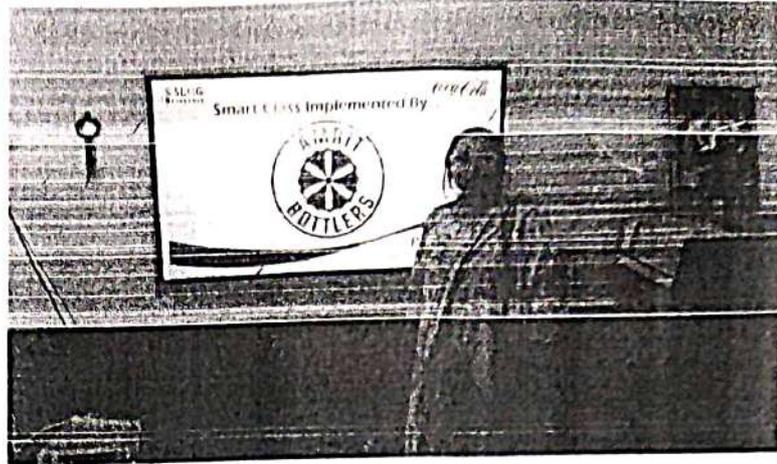
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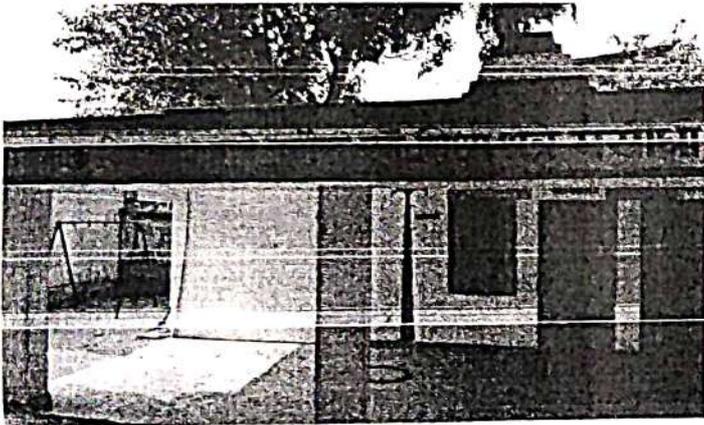
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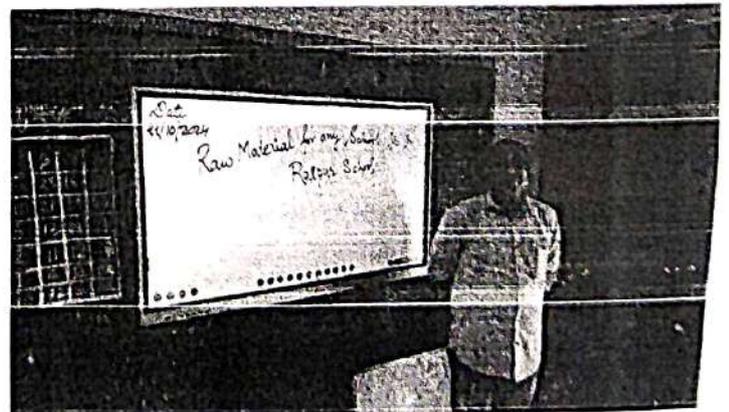
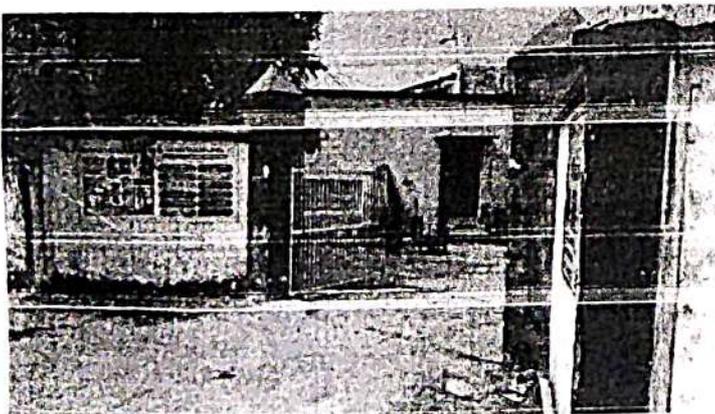
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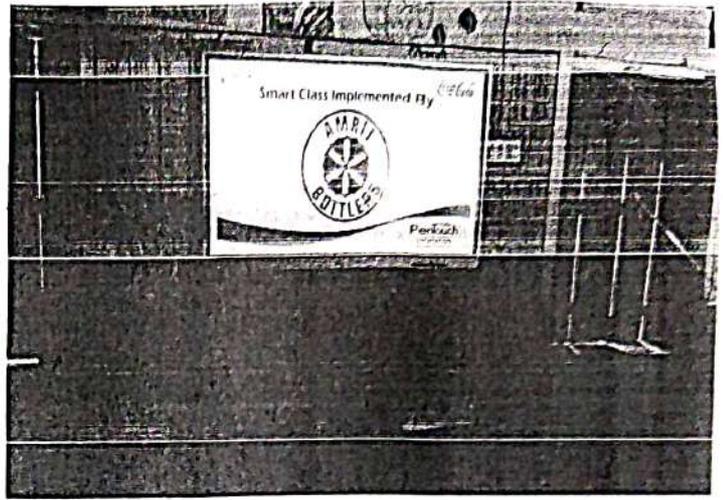
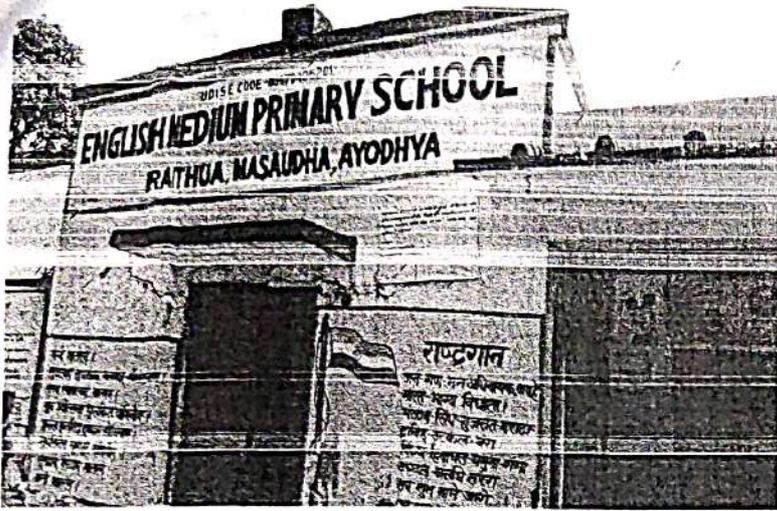
PS-Pure Hussain Khan



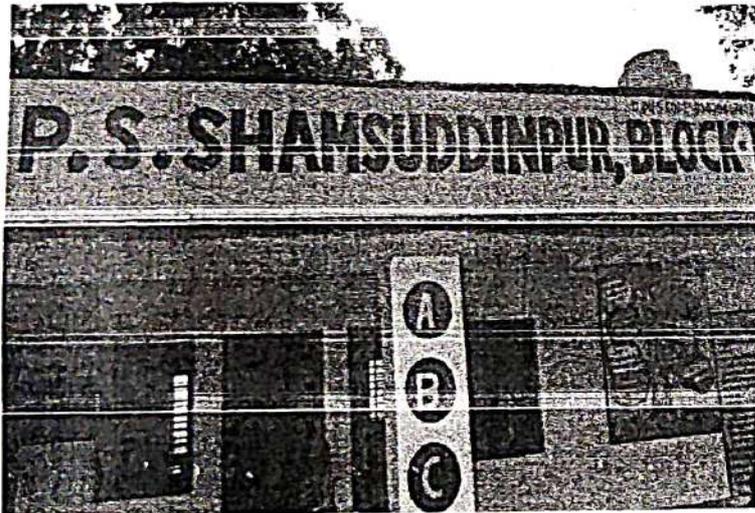
PS-Raipur



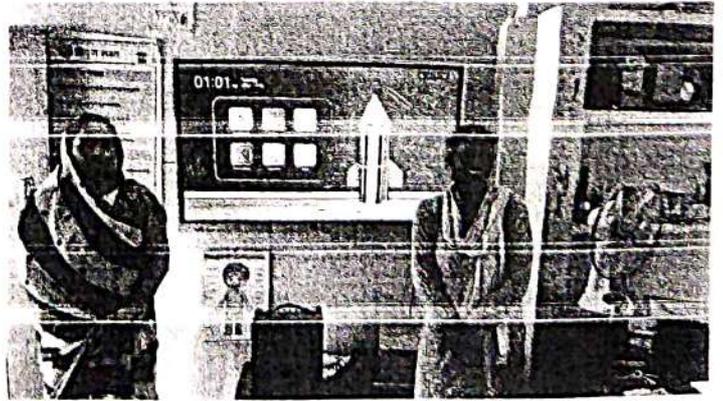
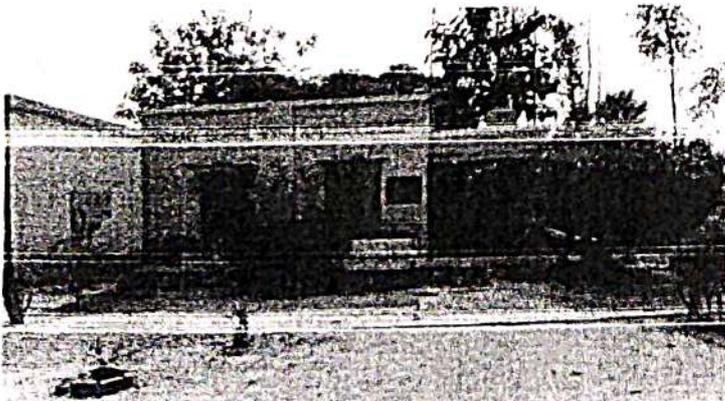
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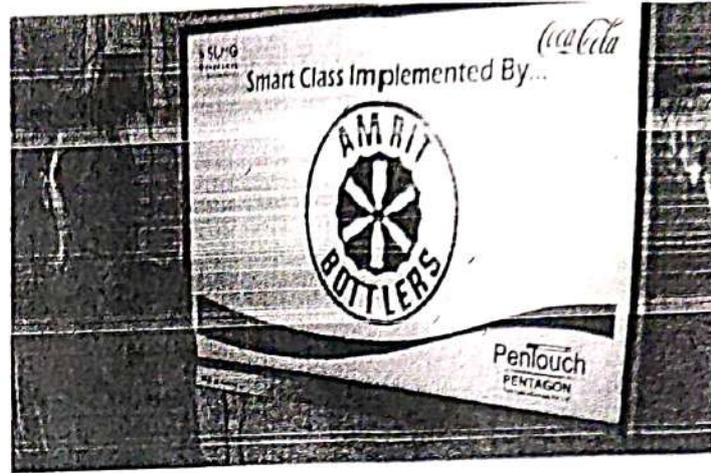
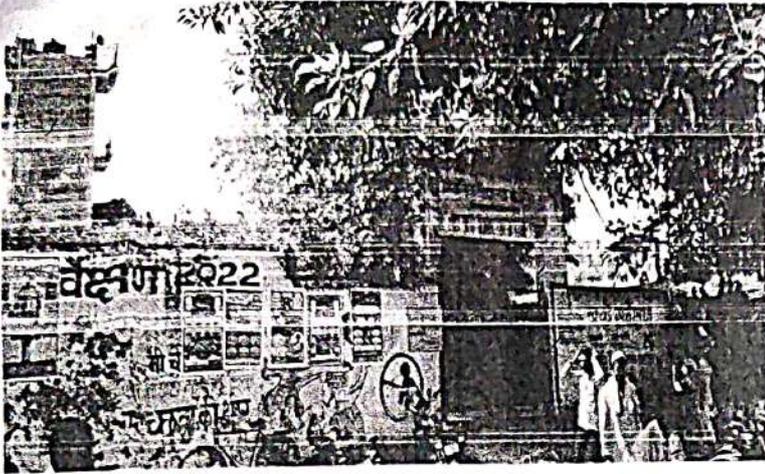
PS-Samsuddinpur



PS- Usroo Amauna



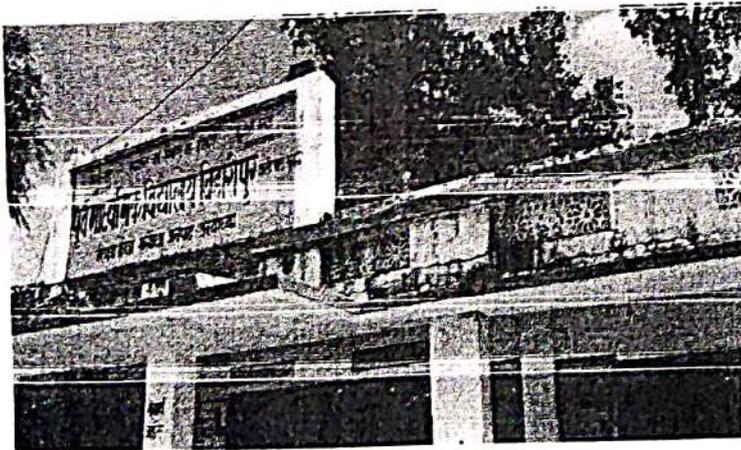
PS-Bhadarasa



Composite School-Majhkaia

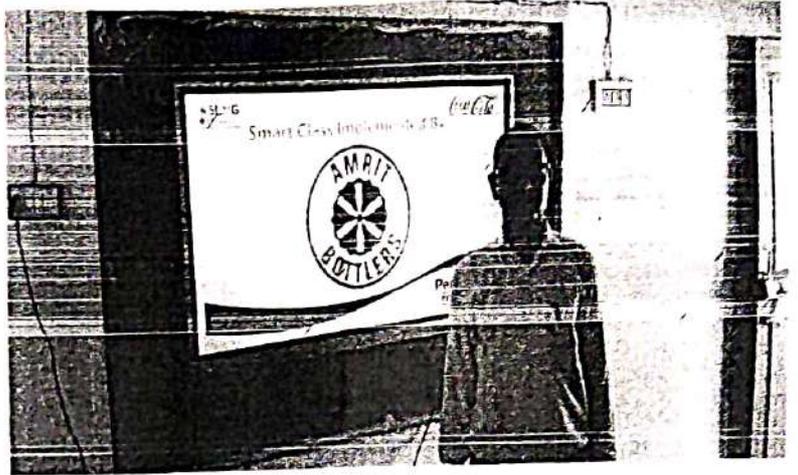
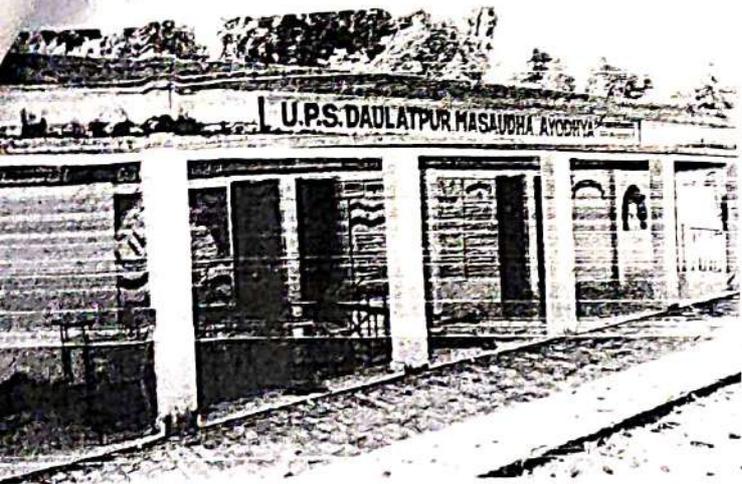


UPS- Biharipur



1491

PS-Daulatpur



1492

SMART CLASSES.

Original For Recipient

TAX INVOICE

Pentagon Tech Fusion Services Pvt Ltd

A-80, 3rd Floor, DDA Sheds, Okhla Indus., Area, Phase 2, New Delhi - 110020.

IECODE No. AAFCP9876K

CIN : U74900DL2011PTC217843

GSTIN : 07AAFCP9876K1ZL

Tel. : 011-46561005 email : pentagon.tspl@gmail.com

PAN -AAFCP9876K



Invoice No. : PTGST064/2024-25
 Dated : 13-05-2024
 Place of Supply : Uttar Pradesh (09)
 Reverse Charge : N
 GR/RR No. :
 Transport : By Local Transport
 Vehicle No. : DL01LW2374
 Station : UTTAR PRADESH

E-Way Bill No. : 781427688968
 Transport :
 Payment Terms :
 PO No. : ABHOPO32500220
 PO Dated : 24-APR-2024
 Road Permit No :
 Ser Tax :
 Vehicle No :

Billed to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133

Shipped to :
 AMRIT BOTTLERS PRIVATE LIMITED
 CHANDPUR HARBANS DABHASEMAR FAIZABAD
 U.P-224133
 Mr. CB Verma-9554953189

Party E-Mail ID :
 Party Mobile No :
 GSTIN / UIN : 09AACCA4794J1ZA

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 Party Mobile No :
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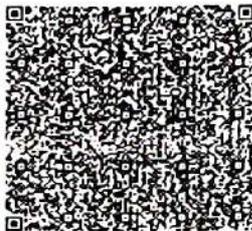
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S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()	
1.	Rack PVC TROLLEY	73262090	22.00	Pcs.	466.00	18.00 %	1,845.36	12,097.36	
2.	INVERTER BATTERY BATTERY MICROTEK 135AH TUBULAR BATTERY	85072000	22.00	NOS	6,953.00	28.00 %	42,830.48	1,95,796.48	
3.	INVERTER POWER INVERTER MICROTEK 800VA/ 12V SINE WAVE INVERTER	85044010	22.00	NOS	3,813.00	18.00 %	15,099.48	98,965.48	
Totals c/o								66.00 Units	3,06,879.32

Terms & Conditions

- E. & O.E.
 1. Goods once sold will not be taken back.
 2. Interest @ 18% p.a. will be charged if the payment is not made with in the stipulated time.
 3. Subject to 'Delhi' Jurisdiction only
 4. Bank: ICICI, A/C No. 135705000217,
 IFSC/RTGS: ICIC0003489

E-Invoice QR Code

Receiver's Signature :

For Pentagon Tech Fusion Services Pvt Ltd

Authorised Signatory

TAX INVOICE

Pentagon Tech Fusion Services Pvt Ltd

A-80, 3rd Floor, DDA Sheds, Okhla Indus., Area, Phase 2, New Delhi - 110020.

IECODE No. AAFCP9876K

CIN : U74900DL2011PTC217843

GSTIN : 07AAFCP9876K1ZL

Tel. : 011-46561005 email : pentagon.tspl@gmail.com

PAN -AAFCP9876K

Invoice No : PTGST064/2024-25
 Dated : 13-05-2024
 Place of Supply : Uttar Pradesh (09)
 Reverse Charge : N
 GR/RR No. :
 Transport : By Local Transport
 Vehicle No. : DL01LW2374
 Station : UTTAR PRADESH

E-Way Bill No. : 781427688968
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 PO No. : ABHOPO32500220
 PO Dated : 24-APR-2024
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IRN : 66e2354ed3812c3309ffd622857a1ba0a6e67fbdce31f746f6c21f8b2b75cac8

Ack.No. : 172414982380661

Ack. Date : 13-05-2024

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()
4.	Pentagon Pentoudi Plw 55 8 OPS-15,8GB RAM,128GB SSD WITH WIN 10 LICENSE KEY	84/14190	66.00	Units	61,908.48	18.00 %	245157.58	3,06,879.32
			22.00	NOS				16,07,144.14
Grand Total			88.00	Units				19,14,023.46

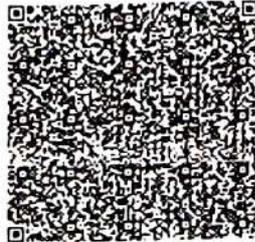
HSN/SAC	Tax Rate	Taxable Amt.	IGST Amt.	Total Tax
73262090	18%	10,252.00	1,845.36	1,845.36
84714190	18%	13,61,986.56	245157.58	2,45,157.58
85044010	18%	83,886.00	15,099.48	15,099.48
85072000	28%	1,52,966.00	42,830.48	42,830.48
Total		16,09,090.56	304932.90	3,04,932.90

Terms & Conditions

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- Interest @ 18% p.a. will be charged if the payment is not made within the stipulated time
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- Bank: ICICI, A/C No.135705000217, IFSC/RTGS: ICIC0003489

E Invoice QR Code



Receiver's Signature :

For Pentagon Tech Fusion Services Pvt Ltd

Authorised Signatory

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Pentagon Tech Fusion Services Pvt Ltd

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CIN : U74900DL2011PTC217843

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 Mr. CB Verma-9554953189

Party E-Mail ID :
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Party E-Mail ID :
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 GSTIN / UIN : 09AACCA4794J1ZA

IRN : 66e2354ed3812c3309ffd622857a1ba0a6e67fbdce31f746f6c21f8b2b75cac8

Ack.No. : 172414982380661

Ack. Date : 13-05-2024

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()
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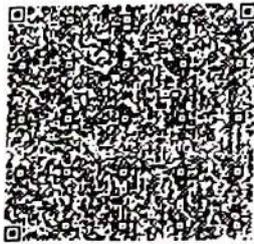
Rupees Nineteen Lakh Fourteen Thousand Twenty Three and Paise Forty Six Only

Terms & Conditions

E & O.E.

1. Goods once sold will not be taken back.
2. Interest @ 18% p.a. will be charged if the payment is not made within the stipulated time.
3. Subject to 'Delhi' Jurisdiction only.
4. Bank: ICICI, A/C No.135705000217, IFSC/RTGS: ICIC0003489

E-Invoice QR Code



Receiver's Signature :

For Pentagon Tech Fusion Services Pvt Ltd

Authorised Signatory

1495

Duplicate For Transporter



TAX INVOICE

Pentagon Tech Fusion Services Pvt Ltd

A-80, 3rd Floor, DDA Sheds, Okhla Indus., Area, Phase 2, New Delhi - 110020.
IECODE No. AAFCP9876K

CIN : U74900DL2011PTC217843

GSTIN : 07AAFCP9876K1ZL

Tel : 011-46561005 email : pentagon.tspl@gmail.com

PAN -AAFCP9876K

Invoice No. : PTGST064/2024-25	E-Way Bill No. : 781427688968,
Dated : 13-05-2024	Transport
Place of Supply : Uttar Pradesh (09)	Payment Terms
Reverse Charge : N	PO No. : ABHOPO32500220
GR/RR No. :	PO Dated : 24-APR-2024
Transport : By Local Transport	Road Permit No
Vehicle No. : DL01LW2374	Ser Tax
Station : UTTAR PRADESH	Vehicle No

Billed to :
AMRIT BOTTLERS PRIVATE LIMITED
CHANDPUR HARBANS DABHASEMAR FAIZABAD
U.P-224133

Shipped to :
AMRIT BOTTLERS PRIVATE LIMITED
CHANDPUR HARBANS DABHASEMAR FAIZABAD
U.P-224133
Mr.CB Verma-9554953189

Party E-Mail ID :
Party Mobile No :
GSTIN / UIN : 09AACCA4794J1ZA

Party E-Mail ID :
Party Mobile No :
GSTIN / UIN : 09AACCA4794J1ZA

IRN : 66e2354ed3812c3309ffd622857a1ba0a6e67fbdce31f746f6c21f8b2b75cac8

Ack.No. : 172414982380661 Ack. Date : 13-05-2024

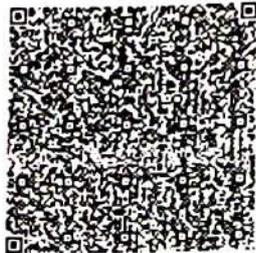
S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()	
1.	Rack	73262090	22.00	Pcs.	466.00	18.00 %	1,845.36	12,097.36	
2.	PVC TROLLY INVERTER BATTERY	85072000	22.00	NOS	6,953.00	28.00 %	42,830.48	1,95,796.48	
3.	BATTERY MICROTEK 135AH TUBULAR BATTERY INVERTER POWER INVERTER MICROTEK 800VA/ 12V SINE WAVE INVERTER	85044010	22.00	NOS	3,813.00	18.00 %	15,099.48	98,985.48	
Totals c/o								66.00 Units	3,06,879.32

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E-Invoice QR Code



Receiver's Signature :

For Pentagon Tech Fusion Services Pvt Ltd

Authorised Signatory

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A-80, 3rd Floor, DDA Sheds, Okhla Indus., Area, Phase 2, New Delhi - 110020.

IECODE No. AAFCP9876K

CIN : U74900DL2011PTC217843

GSTIN : 07AAFCP9876K1ZL

Tel. : 011-46561005 email : pentagon.tspl@gmail.com

PAN -AAFCP9876K



Invoice No. : PTGST064/2024-25 Dated : 13-05-2024 Place of Supply : Uttar Pradesh (09) Reverse Charge : N GR/RR No. : Transport : By Local Transport Vehicle No. : DL01LW2374 Station : UTTAR PRADESH	E-Way Bill No. : 781427688968 Transport : Payment Terms : PO No. : ABHOPO32500220 PO Dated : 24-APR-2024 Road Permit No : Ser Tax : Vehicle No :
Billed to : AMRIT BOTTLERS PRIVATE LIMITED CHANDPUR HARBANS DABHASEMAR FAIZABAD U.P-224133 Party E-Mail ID : Party Mobile No : GSTIN / UIN : 09AACCA4794J1ZA	Shipped to : AMRIT BOTTLERS PRIVATE LIMITED CHANDPUR HARBANS DABHASEMAR FAIZABAD U.P-224133 Mr.CB Verma-9554953189 Party E-Mail ID : Party Mobile No : GSTIN / UIN : 09AACCA4794J1ZA
IRN : 66e2354ed3812c3309ffd622857a1ba0a6e67fdce31f746f6c21f8b2b75cac8	
Ack.No. : 172414982380661 Ack. Date : 13-05-2024	

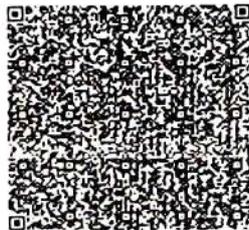
S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()
4.	Pentagon Perioudi Piw 55 B.OPS-15,8GB RAM,128GB SSD WITH WIN 10 LICENSE KEY	b/d 84714190	66.00	Units	61,908.48	18.00 %	245157.58	3,06,879.32 16,07,144.14
Grand Total							88.00 Units	19,14,023.46

HSN/SAC	Tax Rate	Taxable Amt.	IGST Amt.	Total Tax
73262090	18%	10,252.00	1,845.36	1,845.36
84714190	18%	13,61,986.56	245157.58	2,45,157.58
85044010	18%	83,886.00	15,099.48	15,099.48
85072000	28%	1,52,966.00	42,830.48	42,830.48
Total		16,09,090.56	304932.90	3,04,932.90

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PAN - AAFCP9876K

Invoice No. : PTGST064/2024-25
 Dated : 13-05-2024
 Place of Supply : Uttar Pradesh (09)
 Reverse Charge : N
 GR/RR No. :
 Transport : By Local Transport
 Vehicle No. : DL01LW2374
 Station : UTTAR PRADESH

E-Way Bill No. : 781427688968
 Transport :
 Payment Terms :
 PO No. : ABHOPO32500220
 PO Dated : 24-APR-2024
 Road Permit No :
 Ser Tax :
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Billed to :
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Party E-Mail ID :
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 GSTIN / UIN : 09AACCA4794J1ZA

IRN : 66e2354ed3812c3309ffd622857a1ba0a6e67fbdce31f746f6c21f8b2b75cac8

Ack.No. : 172414982380661

Ack. Date : 13-05-2024

S.N.	Description of Goods	HSN/SAC Code	Qty.	Unit	Price	IGST Rate	IGST Amount	Amount ()
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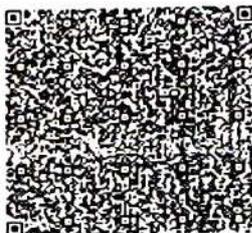
Rupees Nineteen Lakh Fourteen Thousand Twenty Three and Paise Forty Six Only

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E-Invoice QR Code



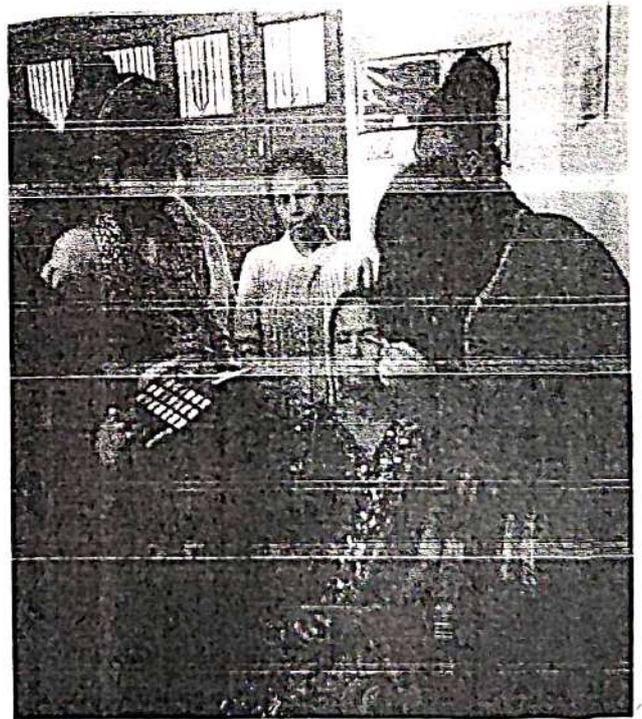
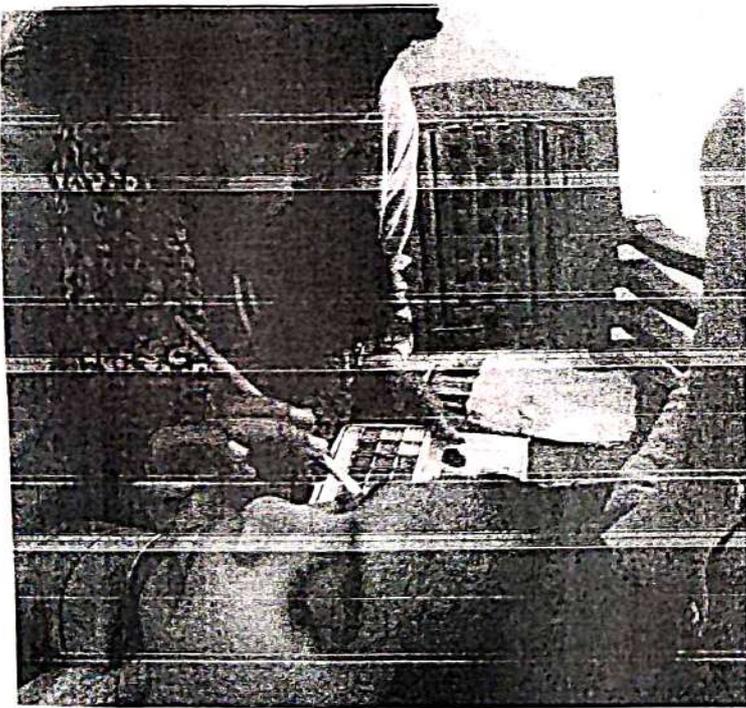
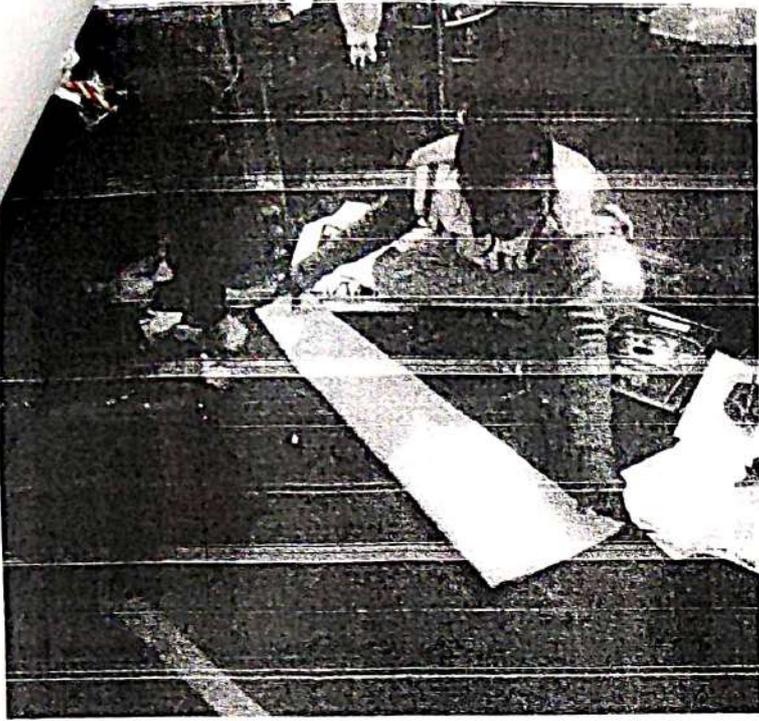
Receiver's Signature :

For Pentagon Tech Fusion Services Pvt Ltd

Authorised Signatory

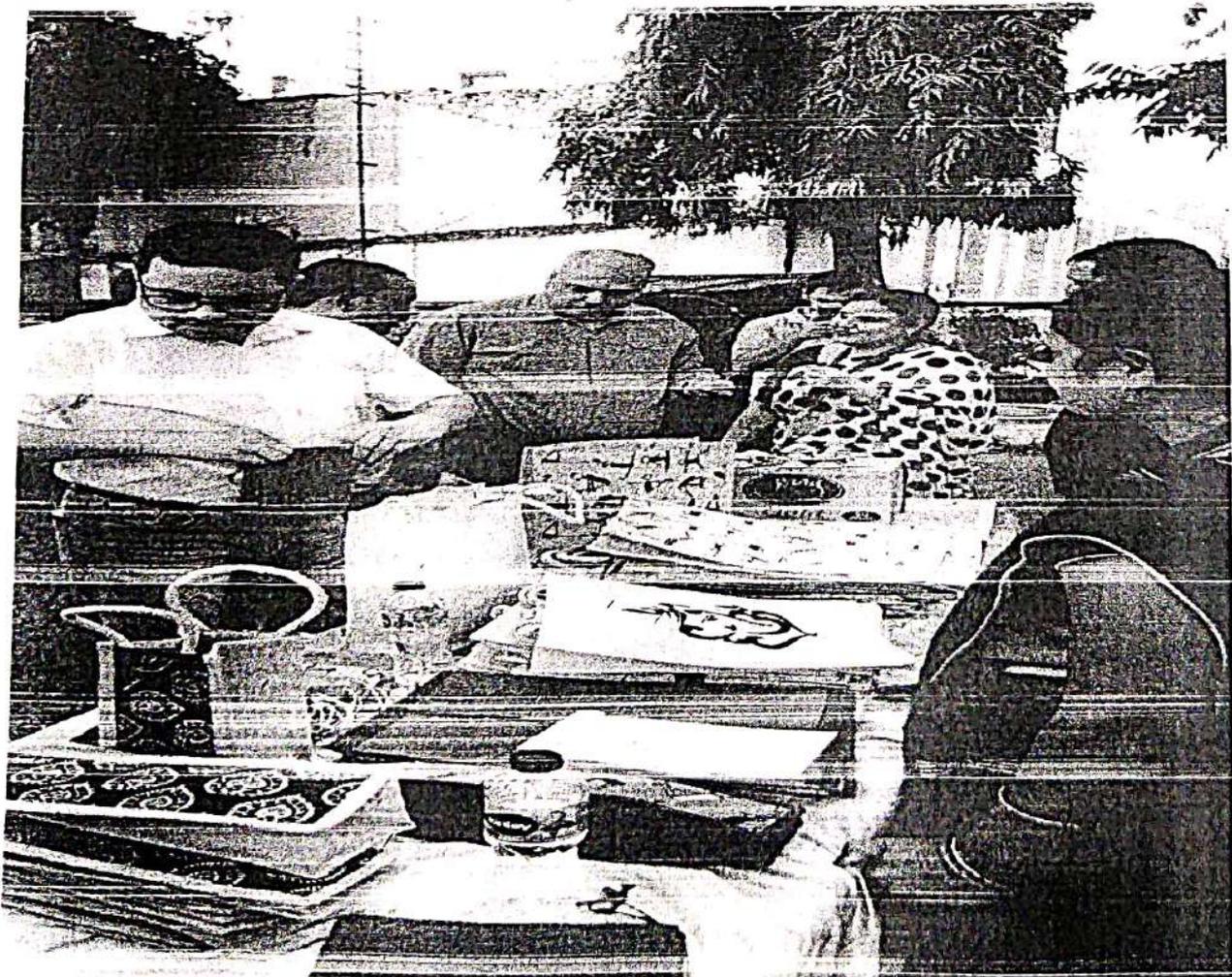
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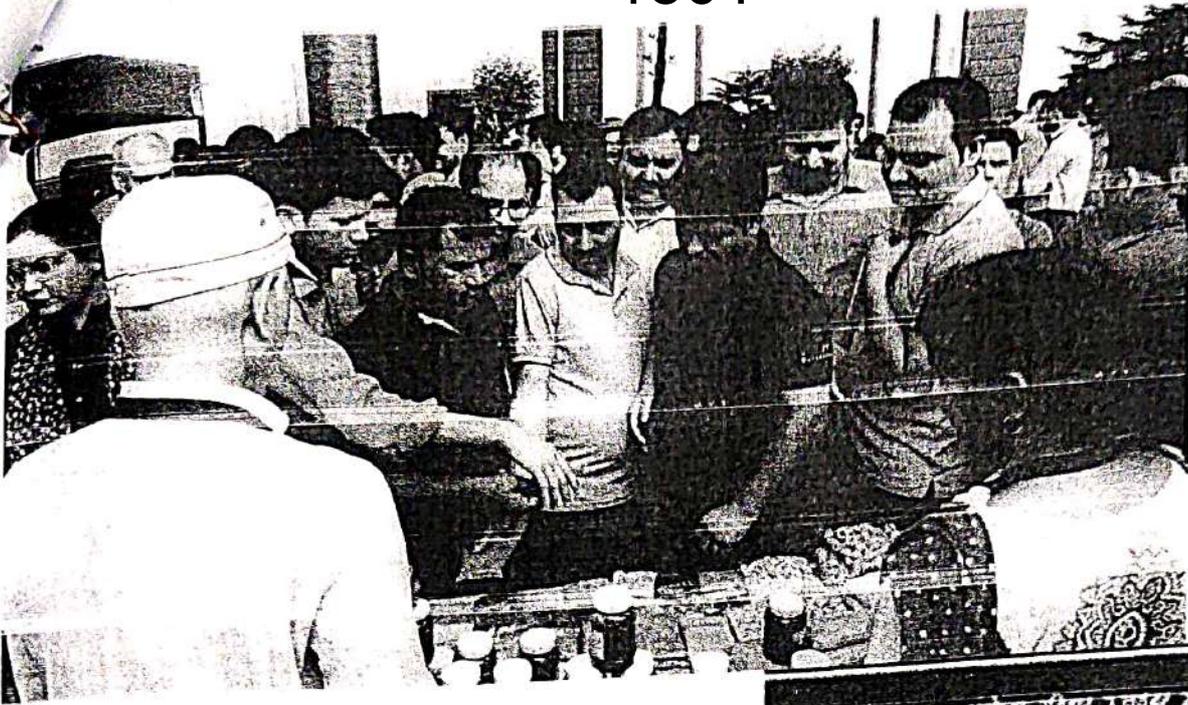
Shanti Development Foundation		
Detail of Programme/Activity	Month	Amount
Women Empowerment	April	66000
	May	66000
	June	66000
	July	67200
	August	68970
	September	69198
	October	77750
	November	67532
	December	68280
	Total	



13 1500
HASTI SHILP MELA

Deewali Mela





अयोध्या, राधिका, 3 नवंबर 2021 05

शीतल पेय उत्पादक कम्पनी ने आयोजित की हस्तशिल्प प्रदर्शनी

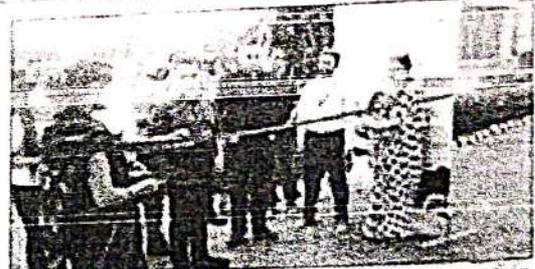
मृत बॉटलर्स प्रा. लि. के कॉर्पोरेट सामाजिक उत्तरदायित्व के अन्तर्गत शक्ति डेवलपमेंट फाउंडेशन द्वारा आयोजित एक दिवसीय हस्तशिल्प प्रदर्शनी का उद्घाटन अयोध्या में मन्मथ सासधन अजय कुमार सनानी ने पीता करवाकर किया।
इस मौके पर उन्होंने कहा कि हस्तशिल्प प्रदर्शनी का मुख्य उद्देश्य महिलाओं की प्रगति में योगदान देना है। जिसके परिणाम में अमृत बॉटलर्स द्वारा प्रत्येक वर्ष टिक्की हस्तशिल्प मेले का आयोजन सहायता है। प्रदर्शनी में शक्ति डेवलपमेंट फाउंडेशन की महिलाओं द्वारा निर्मित जूट बैग, वाल्ट हैंगा, अचार मुब्बा, गोबर एवं हवन सामग्री से निर्मित दीये का स्टल लगाया गया। इस अवसर पर डूज के प्रियम स्वयं



सहायता समूह में सम्मिलित तथा आका का एच बैक ऑफ वॉलेंट्स के आर मरी बाजार के तरफसे टैब्रे बॉयस का स्टल भी लगाया गया।
प्रदर्शनी में शक्ति डेवलपमेंट फाउंडेशन की चैरमैन मन्मथ सिन्हा ने बताया कि अमृत बॉटलर्स के मौजूदा

मे करता जा रहे महिला सशक्तिकरण कार्यक्रम से एस अयोजन से प्रत्येक वर्ष 500 महिलाएं लाभान्वित हो रही हैं। कार्यक्रम में बॉटलर्स के मुख्य वित्त प्रबन्धक जय अह्ला, वीपी संतोषकौर, सीएसआर से शशांक शेरख पांडेय मौजूद रहे।

शहर 30s



अयोध्या, राधिका, 3 नवंबर 2021

हस्तशिल्प प्रदर्शनी का हुआ आयोजन

अयोध्या। मृत बॉटलर्स प्रा. लि. के कॉर्पोरेट सामाजिक उत्तरदायित्व के अन्तर्गत शक्ति डेवलपमेंट फाउंडेशन द्वारा आयोजित एक दिवसीय हस्तशिल्प प्रदर्शनी का उद्घाटन अयोध्या में मन्मथ सासधन अजय कुमार सनानी ने पीता करवाकर किया। इस मौके पर उन्होंने कहा कि हस्तशिल्प प्रदर्शनी का मुख्य उद्देश्य महिलाओं की प्रगति में योगदान देना है। जिसके परिणाम में अमृत बॉटलर्स द्वारा प्रत्येक वर्ष टिक्की हस्तशिल्प मेले का आयोजन सहायता है। प्रदर्शनी में शक्ति डेवलपमेंट फाउंडेशन की महिलाओं द्वारा निर्मित जूट बैग, वाल्ट हैंगा, अचार मुब्बा, गोबर एवं हवन सामग्री से निर्मित दीये का स्टल लगाया गया। इस अवसर पर डूज के प्रियम स्वयं

(14)
S.L.W.M.

Report on Solid and Liquid Waste Management Drive at Government School - Pure Hussain Khan and with Community Members

Dated: 18 Dec 2024

Location: PS- Pure Hussain Khan

Introduction: Waste management is an essential component of ensuring a clean and healthy environment for all. The Government School in Pure Hussain Khan, in collaboration with local community members, organized a comprehensive Waste Management Drive. This initiative aimed to educate students, teachers, and community members on proper methods for handling both solid and liquid waste. The goal was to foster a sense of environmental responsibility and encourage sustainable practices in both the school and local area.

Objectives:

1. To educate students and community members about the significance of proper waste management.
2. To promote segregation of waste at the source to facilitate recycling and reduce environmental harm.
3. To demonstrate sustainable practices for managing solid and liquid waste.
4. To create a cleaner, healthier environment in both the school and surrounding community.

Participants:

- School Students (from various grades)
- Teachers
- Local Community Members
- Volunteers
- Environmental Experts

Activities Conducted:

1. **Educational Session on Waste Segregation:** The day began with an educational session for students, teachers, and community members. Experts explained the importance of segregating waste into different categories such as biodegradable, recyclable, and non-recyclable waste. They emphasized the impact of improper disposal of both solid and liquid waste on the environment, health, and water bodies.

2. **Solid Waste Collection and Sorting:** Volunteers and participants were divided into teams to clean up designated areas in and around the school. They collected waste materials such as plastic, paper, glass, and metal, ensuring that recyclables were sorted from non-recyclables. This



helped in raising awareness about recycling and reducing landfill waste.

- 3 **Liquid Waste Disposal Education:** A specific session was dedicated to the safe disposal of liquid waste, including wastewater from households, oils, and chemicals. Participants were educated on safe disposal methods, such as using proper drainage systems for wastewater and recycling oil for use in biofuels or other sustainable processes



4 **Composting Demonstration:** A composting workshop was organized to show how organic waste like food scraps and plant material can be converted into nutrient-rich compost. The session aimed to educate both students and community

members about home-based composting techniques, which reduce waste sent to landfills and can be used to improve soil health.

- 5 **Clean-up Campaign:** Students and community members participated in a clean-up campaign where they picked up litter, cleaned the school campus, and cleared the surrounding neighborhood streets. The clean-up helped to directly improve the aesthetics of the area while also reinforcing the importance of waste management.
- 6 **Recycling and Reuse Workshop:** Experts conducted a hands-on workshop demonstrating how to recycle everyday items such as plastic bottles, cans, and paper. Participants were taught how to repurpose these materials to reduce waste and encourage creative reuse.

Impact and Outcomes:

- **Enhanced Awareness:** The drive successfully raised awareness about proper waste segregation and the importance of recycling. Both students and community members left the event with a better understanding of how to manage waste effectively.
- **Active Participation:** The school students and local residents participated eagerly in the clean-up activities, waste sorting, and educational sessions, fostering a spirit of community collaboration.
- **Sustainability Practices:** Several attendees expressed a commitment to adopting waste management practices at home, such as composting organic waste, recycling, and reducing the use of single-use plastics.
- **Cleaner Environment:** The drive led to a noticeable improvement in the cleanliness of both the school and the surrounding community, with waste being properly managed and disposed of.

Conclusion: The Solid and Liquid Waste Management Drive at Government School - Pure Hussain Khan, along with the involvement of community members, was an overwhelming success. Through educational workshops, hands-on demonstrations, and collaborative efforts in waste collection, the event empowered individuals to make environmentally conscious decisions and take responsibility for waste management in their daily lives. We are optimistic that the knowledge gained during the drive will lead to lasting positive changes in waste management practices in the community.

(16)

Donation to Needy people

CSE Expenses against Needy people

Date	Description	Debit Amount			
03-04-2024	PAID TO RAMAKRISHNA MISSION FOR HOSPITAL PAYMENT PATIENT NAM	1,00,000.00	14-09-2024	PAID TO MR. SHASHANK PANDEY FOR SNACKS & BANNER	1,350.00
05-04-2024	PAID FOR CHETI CHAND MELA	31,000.00	19-11-2024	PAID TO MR. SHASHANK PANDEY FOR BANNER	620.00
05-04-2024	PAID FOR BHAKT PRAHLAD SEWA MANDAL	51,000.00	30-12-2024	PAID TO MR. SHASHANK SHEKHAR PANDEY FOR FOODING & STATIONARY	7,960.00
11-04-2024	PAID TO MR. JAU RAM FOR THE M/O OF MARCH 2024	1,000.00			
13-04-2024	PAID TO MR. ARUN KR. PANDEY FOR FOODING ON HOLI	190.00			
15-04-2024	PAID TO ANIL SARASWATI SCHOOL FOR ADMISSION FEES OF DIVYA AH	10,000.00			
16-04-2024	PAID TO ANIL SARASWATI SCHOOL FOR ADMISSION FEES OF DIVYA AH	1,250.00			
25-04-2024	PAID TO REKHA DEVI (NEEDY PEOPLE)	25,000.00			
26-04-2024	PAID TO GAURAV VADHYANI AGAINST CSR EXPS FOR BOOK SET FOR D	1,706.00			
30-04-2024	PAID TO CRICKET ASSOCIATION	2,00,000.00			
09-05-2024	PAID TO MR. JAU RAM FOR THE M/O OF APRIL 2024	1,000.00			
17-05-2024	PAID TO RAKESH PAL SINGH (NEEDY PEOPLE)	50,000.00			
21-05-2024	PAID TO R B INTER COL	10,500.00			
26-05-2024	PAID TO LITTLE FLOWER SCHOOL AGAINST CSR	51,560.00			
29-05-2024	PAID TO MR. MAHESH KR. SADHWANI FOR THE M/O OF APRIL 2024	2,000.00			
31-05-2024	PAID TO CRICKET ASSOCIATION	3,00,000.00			
31-05-2024	PAID TO KIDDY KINGDOM ACADEMY	46,600.00			
03-06-2024	PAID TO SHYAMJI RASTOGI	10,000.00			
10-06-2024	PAID TO TAEKWONDO FEDERATION	50,000.00			
11-06-2024	PAID TO MR. JAU RAM FOR THE M/O OF MAY 2024	1,000.00			
13-06-2024	PAID TO MR. ASHUTOSH PRAKASH TIWARI FOR SCHOOL FEES	13,000.00			
20-06-2024	PAID TO REKHA DEVI	25,000.00			
27-06-2024	PAID FOR BCA 6TH SEMESTER FEES OF NIKITA YADAV	4,250.00			
29-06-2024	PAID TO MR. MAHESH KR. SADHWANI FOR THE M/O OF MAY 2024	2,000.00			
04-07-2024	PAID TO MR. JAU RAM FOR THE M/O OF JUNE 2024	1,000.00			
04-07-2024	PAID TO MR. MAHESH SADHWANI FOR THE M/O OF JUNE 2024	2,000.00			
04-07-2024	PAID TO MR. RAJNESH KANT DIGGING HOLE AT MILKIPUR	3,420.00			
12-07-2024	PAID TO MR. PPLUNEET KRISHA MISHRA THROUGH NITIN RAWLANI FOR	2,100.00			
16-07-2024	PAID TO KAILASH KHER FOUNDATION	3,00,000.00			
19-07-2024	PAID TO NEW WAY JUNIOR HIGH FOR CSR	42,500.00			

Training

Heritage Mela

Eye camp.

	PAID TO SAHAKAR BHARTI FOR CSR	1,00,000.00
25-07-2024	BEING CASH RECEIVED BY DR. SHYAM JI RASTOGI	0.00
26-07-2024	PAID TO RAMMANOHAR LOHIA FOR CSR	21,000.00
26-07-2024	PAID TO PUNEET KR MISHRA FOR PHYSIOTHERAPY OF MAHESH SAI	3,300.00
31-07-2024	BEING AMT. CR. AGAINST CSR AS PER CHIRAG	1,00,000.00
01-08-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	2,100.00
09-08-2024	PAID TO MR. JAU RAM FOR THE M/O OF JULY 2024	1,000.00
09-08-2024	PAID TO MR. MAHESH KR. SADHWANI FOR THE M/O OF JULY 2024	2,000.00
10-08-2024	PAID TO DR. DEVENDAR FOR BADRINATH TREATMENT	5,000.00
13-08-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	3,300.00
16-08-2024	PAID TO UTTAR PRADESH UDYOG VYAPAAR	21,000.00
17-08-2024	PAID TO SINDHU SANSKRITI AYODHYA	11,000.00
29-08-2024	PAID TO BABU BANARASI DAS UNIV FOR MUSKAN SAILANI COLLEGE FE	90,700.00
30-08-2024	PAID TO MS. SUSHILA DEVI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. SARASWATI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. NAWALDAS AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. MAHESH KR. SADHWANI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. PUTALI DEVI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. TEK CHANDRA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. MAMTA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. LAXMI DEVI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. KAVITA KHATRI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. POOJA DEVI ATHWANI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MR. MANOJ KR. AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. KANTA DEVI. AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. ANKITA AHUJA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. NIRMALA DEVI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. VIDYA DEVI AHUJA AGAINST CSR FOR NEEDY PEOPLE	10,000.00

	PAID TO MS. THAKUR DAS AGAINST CSR FOR NEEDY PEOPLE	10,000.00
30-08-2024	PAID TO MS. ASHA SAHETA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MS. NISHA DEVI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MR. RAJ KR. KHATRI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MS. PUSHPA DEVI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MS. ANJU KUMARI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MS. MOHIT SHARMA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MR. PRADEEP SHARMA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MR. LAKSHMAN DAS AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	PAID TO MS. SEEMA MOTWANI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
31-08-2024	SALARY DUE FOR THE M/O AUG-2024	20,323.00
31-08-2024	SALARY DUE FOR THE M/O AUG-2024	26,735.00
31-08-2024	PAID TO RAM MANOHAR LOHIA FOR SCHOOL FEES OF AMIT YADAV	23,100.00
01-09-2024	PAID TO SINDHU SEWA SAMITI	1,51,000.00
02-09-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	4,800.00
05-09-2024	PAID TO SAJJAD HUSSAIN FOR AYODHYA FOOTBALL ASSOCIATION	1,00,000.00
05-09-2024	PAID TO KALI BARI TEMPLE TRUST	3,00,000.00
05-09-2024	PAID TO JAGRAN PRAKASHAN LTD	2,00,600.00
06-09-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	600.00
06-09-2024	PAID TO MR. JAU RAM FOR THE M/O OF AUGUST 2024	1,000.00
06-09-2024	PAID TO MR. MAHESH KR. SADHWANI FOR THE M/O OF AUGUST 2024	2,000.00
09-09-2024	PAID TO MS. MADHURI LAKHMANI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
09-09-2024	PAID TO MS. JYOTI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
09-09-2024	PAID TO MS. CHITRA AHUJA AGAINST CSR FOR NEEDY PEOPLE	10,000.00
09-09-2024	PAID TO MR. KAILASH KR. AGAINST CSR FOR NEEDY PEOPLE	10,000.00
09-09-2024	PAID TO MS. MAYA ANDANI AGAINST CSR FOR NEEDY PEOPLE	10,000.00
14-09-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	2,100.00
24-09-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	3,300.00

	SALARY DUE FOR THE M/O SEP-24	51,800.00
04-10-2024	PAID TO MR. KAMLI DEVI FOR MEDICAL TREATMENT	14,878.00
05-10-2024	PAID TO MR. MAHESH KR. SADHWANI FOR THE M/O OF SEPT 2024	2,000.00
07-10-2024	PAID TO RASHTRIYA PARV EVAM U	50,000.00
08-10-2024	PAID TO MR. PUNEET KR. MISHRA FOR PHYSIOTHERAPY CHARGES OF M	3,600.00
08-10-2024	PAID TO MR. JAU RAM FOR THE M/O OF SEPT. 2024	1,000.00
15-10-2024	PAID TO MEDANTA HOLDING PRIVATE FOR	51,000.00
04-11-2024	PAID TO BHARAT KUND MAHOTSAV	80,000.00
06-11-2024	PAID TO MR. MAHESH SADHWANI FOR THE M/O OF OCT 2024	2,000.00
06-11-2024	PAID TO MR. JAU RAM FOR THE M/O OF OCT 2024	1,000.00
11-11-2024	PAID TO MR. ASHOK KR FOR DIWALI SWEETS TO MAHESH SAI	500.00
20-11-2024	PAID TO RITESH VISHNANI FOR MEDICAL TREATMENT	50,000.00
20-11-2024	PAID TO MR. ANISH VISHNANI THROUGH ROHAN TIWARI	30,000.00
25-11-2024	PAID TO MR. RITESH VISHNANI FOR CHILD TREATMENT	15,000.00
26-11-2024	PAID TO SHRI RAM GLOBAL SCHOOL	50,000.00
30-11-2024	PAID TO MANESHA VALECHA FOR HEALTH ISSUE	5,000.00
03-12-2024	PAID TO MR. JAU RAM FOR THE M/O OF NOV -2024	1,000.00
03-12-2024	PAID TO MR. MAHESH SADHWANI FOR THE M/O OF NOV -2024	2,000.00
13-12-2024	paid to mr. sushil kr pandey needy people	40,000.00
17-12-2024	BEING PAID TO MR SHASHANK SHEKHAR PANDEY FOR CSR EXPENSE	3,224.00
20-12-2024	PAID TO MR. RITESH VISHNANI FOR CSR	25,000.00
23-12-2024	PAID TO MR. SUBHASH CHAND II FOR MEDICAL TREATMENT OF MIS. M	40,693.00
26-12-2024	PAID TO MIS. EKTA KESHWANI	11,000.00
30-12-2024	PAID TO GURDAS MAAN	5,00,000.00
04-01-2025	PAID TO MR. MAHESH SADHWANI FOR THE M/O OF DEC 2024	2,000.00
04-01-2025	PAID TO MR. JAU RAM FOR THE M/O OF DEC 2024	1,000.00
04-01-2025	PAID TO MR. SHIKHA HIRDWANI THROUGH ROHAN TIWARI FOR CSR	21,000.00
	Total	1,538,129.00



President
MR AMIT PATHAK
Ayodhya
09415023399

(AFFILIATED TO U.P. FOOTBALL ASSOCIATION (VARANASI))

AYODHYA FOOTBALL ASSOCIATION

AYODHYA

Acting Secretary
MR SAJJAD HUSAIN
09415055447

Ref. डी.एफ.ए.ए. / अयोध्या / सि.नो. / 2024-2025
सेवा में,

Date 11-09-2024

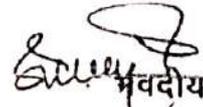
मानो साकेश राधा पी. जी.
डायरेक्टर
अमृत बॉटलर्स प्राइवेट लि०
अयोध्या, उ०प्र०

महोदय,

साहर्ष अवगत कराना है कि अयोध्या फुटबॉल एसोसिएशन अयोध्या द्वारा प्रथम अन्तर्जनपदीय ओपन पुरुष फुटबॉल लीग/प्रतियोगिता का आयोजन दिनांक 15 सितम्बर 2024 से 20 सितम्बर 2024 के मध्य स्थान जै० भीमदाल अग्नेडकर अन्तराष्ट्रीय स्पोर्ट्स स्टेडियम, अयोध्या में कराये जाने का निर्णय लिया गया है।

उक्त प्रतियोगिता के आयोजन व खिलाड़ियों के उज्ज्वल भविष्य हेतु आपके द्वारा एक लाख रुपये की अमूल्य सहायता धनराशि दी गई है उससे समस्त खिलाड़ियों व खेल प्रेमियों में एक नई ऊर्जा का संचार हुआ है। जिसके लिए अयोध्या फुटबॉल एसोसिएशन, अयोध्या के समस्त पदाधिकारी व खिलाड़ीगण आपके सदैव आभारी रहेंगे।

धन्यवाद।


भवदीय

सज्जाद हुसैन
अभियंता
अयोध्या फुटबॉल एसोसिएशन
अयोध्या

प्रेषक,

उपजिलाधिकारी,
सदर, अयोध्या।

सेवा में,

जिलाधिकारी,
अयोध्या।

पत्र संख्या- 146/रा0नि0(कार्या0)/एन.जी.टी.-आख्या/2023

दिनांक 02 मार्च, 2023

विषय:- मा0 एन0जी0टी0, नई दिल्ली में योजित O.A.NO.584/2022 दुर्गाप्रसाद यादव व अन्य बनाम स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक 21.12.2022 के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक अपने पत्र संख्या 1097/ O.A.NO.584/2022/23 दिनांक 17.02.2023 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त के सम्बन्ध में अवगत कराना है कि राजस्व अभिलेखों के अनुसार जनपद अयोध्या में त्रिलोदकी नदी नाम से कोई भूमि दर्ज अभिलेख नहीं है। याची द्वारा जिसे त्रिलोदकी गंगा कहा गया है, वह राजस्व अभिलेखों में किसी ग्राम में तिलैया नाला के नाम से दर्ज है तो किसी ग्राम में सोती, बाहा अथवा नाली के खाते में दर्ज है एवं किसी ग्राम में आबादी श्रेणी 6(2) एवं कहीं-कहीं संक्रमणीय भूमिधर के खाते से होकर प्रवाहित होता है। ग्राम जनौरा (बा0न0पा0) में उक्त नाला जिस भूमि से होकर प्रवाहित होता है, वह राजस्व अभिलेखों में बाहा के खाते में गाटा संख्या 1037, 1079 व 1080 के रूप में दर्ज है, (प्रतिलिपि खतौनी संलग्नक संख्या- 1) ग्राम गंजा में यह नाला गाटा संख्या 190, 274, 349, 356, 357, 386, 385, 378, 372, 374, 655, 655/1042, 665, 666, 663, 661, 681, 684, 700 व 692 से होकर प्रवाहित होता है, जिसमें से गाटा संख्या 274, 374, 655, 663, 666, 665, 655/1042 शिक्षा विभाग उ0 प्र0 के नाम दर्ज अभिलेख है तथा गाटा संख्या 385क, 681क तालाब के खाते में तथा गाटा संख्या 681क बंजर, नवीन परती व तालाब के खाते में, गाटा संख्या 190मि., 349क, 356 व 692 बाहा के खाते में अंकित है। गाटा संख्या 700, 372, 349ख, 357, 386, 385क संक्रमणीय भूमिधरों के खाते में दर्ज अभिलेख है। (प्रतिलिपि खतौनी संलग्नक संख्या-2) ग्राम पूरा हुसैन खां में यह नाला गाटा संख्या 496, 497, 514 व 609 से होकर प्रवाहित होता है, जिसमें से गाटा संख्या 496क, 514 व 609 खतौनी में शिक्षा विभाग/राजकीय सम्पत्ति के रूप में दर्ज है तथा गाटा संख्या 497 श्री बेचूलाल, जोखूलाल, रामदीन पुत्रगण झगरू आदि की संक्रमणीय भूमिधरी है। (प्रतिलिपि खतौनी संलग्नक संख्या-3) ग्राम आशापुर में यह नाला राजस्व अभिलेखों में गाटा संख्या 16/0.1110हे0 नाला के खाते में अंकित है। (प्रतिलिपि खतौनी संलग्नक संख्या- 4) ग्राम वासूपुर सिरसा उर्फ जयसिंहपुर में यह नाला गाटा संख्या 66, 73, 348, 350/1, 69, 70, 72, 56, 305, 21 व 308 से होकर प्रवाहित होता है, जिसमें गाटा संख्या 66, 73, 350/1, 56, 305, 21 व 308 तिलई नाला के रूप में दर्ज अभिलेख है तथा गाटा संख्या 69, 70, 72 श्री रामदेव पुत्र भगवानदीन व अन्य सहखातेदारों के संक्रमणीय भूमिधरी खाते की भूमि है। (प्रतिलिपि खतौनी संलग्नक संख्या- 5) ग्राम काजीपुर चितावां में यह नाला गाटा संख्या 55, 181, 86, 64मि., 65, 179व से होकर प्रवाहित होता है, जिसमें गाटा संख्या 55, 181, 64मि., 65 व 179व तिलई नाला के रूप में अभिलेखों में दर्ज है तथा गाटा संख्या 86 श्री रामकृष्ण पुत्र रामआसरे व अन्य सहखातेदारों की संक्रमणीय भूमिधरी है। (प्रतिलिपि खतौनी संलग्नक संख्या-6) ग्राम-तकपुरा में यह नाला गाटा संख्या 56 से होकर प्रवाहित होता है, जो राजस्व अभिलेखों में नाला खाते में दर्ज है। (प्रतिलिपि खतौनी संलग्नक संख्या-7) ग्राम हैबतपुर में यह नाला गाटा संख्या 61ख, 228, 59, 60, व 61क से होकर प्रवाहित होता है, जिसमें गाटा संख्या 61ख व 228 नाला के रूप में अभिलेखों में दर्ज है। गाटा संख्या 59 सुनीलकुमार पुत्र कन्धईलाल आदि की सह-संक्रमणीय भूमिधरी है एवं गाटा संख्या 60 व 61क श्री नन्हकू पुत्र रमेसर की संक्रमणीय भूमिधरी है। (प्रतिलिपि खतौनी संलग्नक संख्या- 8) ग्राम शाहनेवाजपुर मांझा में यह नाला गाटा

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संख्या 287ड., 288ख व 769ज से होकर प्रवाहित होता है, जिसमें गाटा संख्या 287ड. व 288ख सोती के खाते में तथा गाटा संख्या 769ज नाला के रूप में दर्ज अभिलेख है। (प्रतिलिपि खतीनी संलग्नक संख्या- 9) यह नाला ग्राम रामपुर हलवारा मांडा में गाटा संख्या 311 अ से होकर प्रवाहित होता है, जो अभिलेखों में जलमग्न भूगि के रूप में दर्ज है। (प्रतिलिपि खतीनी संलग्नक संख्या- 10) इस प्रकार यह नाला तहसील सदर अयोध्या के राजरव ग्राम हांसापुर, पूरा दुसैन खाँ, गंजा, जनौरा, भीखापुर, रानोपाली, आशापुर, तकपुरा, हैबतपुर, काजीपुर चितावां, वासूपुर सिरसा उर्फ जयसिंहपुर, शाहनेवाजपुर मांडा आदि ग्रामों से होता हुआ सरयू नदी में मिल जाता है। वर्तमान में एयरपोर्ट विस्तार से उसके आस-पास के क्षेत्र में जल निकासी प्रभावित हुई है, जिसके कारण उक्त क्षेत्र में प्रभावित जलनिकासी व्यवस्था को सुदृढ़ करने हेतु जिलाधिकारी अयोध्या द्वारा एक अन्तर्विभागीय समिति का गठन किया गया, तदोपरान्त समिति के सुझाव के अनुरूप सिंचाई खण्ड अयोध्या द्वारा उपर्युक्त कैचमेण्ट के जल को सरयू नदी तक प्रवाहित करने हेतु एक वैकल्पिक ड्रेन के निर्माण की परियोजना बनायी गयी है। उक्त परियोजना के सक्षम स्तर से अनुमोदन एवं अग्रेतर कार्यवाही हेतु जिलाधिकारी अयोध्या द्वारा पत्र संख्या 2585 दिनांक 8.9.2022 अपर मुख्य सचिव, नागरिक उड्डयन को प्रेषित किया जा चुका है जिसकी प्रतिलिपि प्रमुख सचिव, सिंचाई एवं जलसंसाधन विभाग, उ0प्र0 लखनऊ को आवश्यक कार्यवाही हेतु प्रेषित है। परियोजना में चांदपुर हरवंश ड्रेन के कैचमेण्ट एवं एयरपोर्ट परिक्षेत्र से प्राप्त होने वाले समस्त जलनिकासी का प्रावधान रखा गया है। (अधिशायी अभियन्ता सिंचाई खण्ड अयोध्या की आख्या संलग्नक संख्या- 11)

मेसर्स अमृत बाटलर्स प्रा0लि0 चांदपुर हरवंश पोस्ट डाभासेमर जनपद अयोध्या का पानी चांदपुर ड्रेन में गिरता है। अयोध्या एयरपोर्ट के विस्तारीकरण के चलते चांदपुर ड्रेन का कुछ हिस्सा प्रभावित हुआ है, जिससे सुचारु जलनिकासी सुनिश्चित करने हेतु अधिशायी अभियन्ता, सिंचाई खण्ड अयोध्या द्वारा वैकल्पिक व्यवस्था की गयी है। मेसर्स अमृत बाटलर्स प्रा0लि0 चांदपुर हरवंश के सम्बन्ध में क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड अयोध्या के द्वारा मेसर्स अमृत बाटलर्स प्रा0लि0 चांदपुर हरवंश पोस्ट डाभासेमर जनपद अयोध्या का निरीक्षण कर अवगत कराया गया है कि दिनांक 01.06.2022 को एकत्र किये गये जल नमूने की प्राप्त विश्लेषण आख्या में पी0एच0-7.87, बी0ओ0डी0-18.0 मिग्रा0/लीटर, सी0ओ0डी0 106 मिग्रा0/लीटर, टी0एस0एस0 46 मिग्रा0/लीटर पाये गये हैं तथा दिनांक 21.6.2022 को एकत्र किये गये जल नमूने की प्राप्त विश्लेषण आख्या में पी0एच0-7.58, बी0ओ0डी0 24मिग्रा0/लीटर, सी0ओ0डी0 146.4 मिग्रा/लीटर, टी0एस0एस0 76 मिग्रा/लीटर पाये गये हैं, जो बोर्ड के मानकों के अनुरूप हैं। (क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड की आख्या संलग्नक संख्या-12) इस प्रकार एयरपोर्ट का विस्तार किये जाने पर भी किसी भी प्रकार से जलभराव अथवा प्रदूषण की कोई समस्या नहीं है। मा0 उच्चतम न्यायालय एवं उच्च न्यायालय द्वारा प्रतिपादित विधि व्यवस्थाओं के अनुक्रम में पारिस्थितिकी एवं पर्यावरणीय संतुलन बनाये रखने के लिए हर प्रकार से प्रयास किया गया है।

अतः आख्या महोदय की सेवा में सादर सम्प्रेषित है।

संलग्नक:- यथोपरि।


तहसीलदार,
सदर, अयोध्या।

भवदीय

(विशाल कुमार)
ज्वाइण्ट मजिस्ट्रेट / उपजिलाधिकारी
सदर, अयोध्या।

विषयक,

अधिकाशासी अभियन्ता,
सिंचाई खण्ड, अयोध्या।

सेवा में,

जिलाधिकारी महोदय,
जनपद-अयोध्या।

पत्रांक :- 242 /सिं0ख0अयो0/एअरपोर्ट/

दिनांक: 30.01.2025

विषय :- जनपद अयोध्या में निर्माणाधीन मर्यादा पुरुषोत्तम श्रीराम अन्तर्राष्ट्रीय एअरपोर्ट के जल निकासी हेतु निर्माण के सम्बन्ध में।

सन्दर्भ :- आपका पत्रांक-1026/ओएसडी/मिस-बैठक सूचना/अमृत बाटलर्स/2025/ दिनांक-22, जनवरी, 2025।

महोदय,

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि आपकी अध्यक्षता में दिनांक-27.01.2025 को आहूत बैठक में मा0 नेशनल ग्रीन ट्रिब्यूनल न्यायालय (एन0जी0टी0) द्वारा पारित आदेश दिनांक-18.12.2023 के अनुपालन से सम्बन्धित इस कार्यालय के अन्तर्गत चलित परियोजना के सम्बन्ध में वांछित आख्या तैयार कर संलग्न कर आपकी सेवा में सूचनार्थ एवं अग्रेतर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक :- उपरोक्तानुसार।


अधिकाशासी अभियन्ता
सिंचाई खण्ड, अयोध्या

Before national green tribunal principal bench, NEW DELHI ओरिजिनल केस
no.584/2022

4. We have gone through the reports filed by UPPCB and Respondent No. 5 and we find that the reports to be vague without supporting documents and the same fall short of the requisite compliance with the orders passed by this Tribunal. We do not consider it necessary to inlist the deficiencies in the reports at this stage as we consider further hearing to be necessary for ensuring requisite compliance with orders passed by this Tribunal. It may also be added here that this Tribunal had also given directions for taking of requisite remedial measures for demarcation and rehabilitation/rejuvenation of river Trilodki Ganga on the basis of the documents available and to notify the same for its protection/conservation. Further, this Tribunal had also given directions to completion of the drain and taking of remedial measures for ensuring that flow of water in drain remains smooth and there is no waterlogging in the adjoining land due to the flow in the drain and the discharge from M/s Amrit Bottlers Private Limited. No report has been filed in this regard. Accordingly, issuance of notice to respondents is ordered for requisite further hearing for ensuring due compliance with the orders passed by this tribunal.

1-सिंचाई खण्ड अयोध्या द्वारा एअरपोर्ट द्वारा दी गयी 5.00 मीटर भूमि पर एअरपोर्ट की जल निकासी हेतु एक आर सी सी ड्रेन का निर्माण कराया जा रहा है जिसमें निम्न कार्य मुख्यतः प्रस्तावित/पूर्ण हैं-

प्रस्तावित कार्य	कार्यपूर्ण	कार्य अवशेष
1-कच्चा ड्रेन - 22.400 किमी	1-कच्चा ड्रेन का कार्य पूर्ण 21.500 किमी (94%) ।	1-कच्चा ड्रेन का कार्य 0.900 किमी ।
2-आर सी सी ड्रेन निर्माण का कार्य-10.350 किमी	2-आरसीसी ड्रेन निर्माण का कार्य पूर्ण - 9.450 किमी (90%)	2-आरसीसी ड्रेन निर्माण का कार्य पूर्ण - 0.900 ।
3- बाक्स कल्वर्ट निर्माण का कार्य -29 अदद	3- बाक्स कल्वर्ट निर्माण का कार्य पूर्ण -29 अदद (100%)	

1-एअरपोर्ट की जलनिकासी हेतु धनावंटन के पश्चात ड्रेन निर्माण का लगभग 90% कार्य पूर्ण करा दिया गया है,अवशेष 10% कार्य सम्बंधित विभागों से समन्वय स्थापित करते हुए पूर्ण कराया जा रहा है।

2- पूर्व में प्रस्तावित ड्रेन का कार्य जो कि सुल्तानपुर रोड के समीप सी.आर.पी.एफ.आवासीय योजना के पास से मिट्टी का कार्य भी करा दिया गया है । मिट्टी के कार्य की लम्बाई में लगभग 400 मीटर का कार्य व्यक्तिगत लैंड के गाटा संख्या से गुजरती है जिसे तात्कालिक रूप से प्रशासन के सहयोग से पूर्ण कराया गया है इस ड्रेन का डिस्चार्ज इस स्थान पर 16.50 क्युसेक है । ड्रेन का कार्य 100 % पूर्ण हो जाने पर उक्त ड्रेन से प्रस्तावित डिस्चार्ज 26.25 क्युसेक सरयू नदी की तरफ प्रवाहित किया जाना संभव होगा । यहाँ यह भी उल्लेखनीय है कि गतिमान परियोजना के कारण ही इस वर्ष के वर्षाकाल में ड्रेन के एलाइनमेंट/एअरपोर्ट के अन्दर किसी प्रकार का जलभराव/waterlogging की समस्या नहीं उत्पन्न हुई है ।
संलग्नक -सम्बंधित ड्रेन के फोटो शाफस।

[Signature]
30-1-2025
महानगर, अधिशासी-निर्माण
मिचोई खण्ड अयोध्या

[Signature]
30/1/25
अधिशासी अभियन्ता
सिंचाई खण्ड, अयोध्या

सिंचाई एवं जल संसाधन विभाग, उत्तर प्रदेश



अयोध्या में निर्मित महर्षि वाल्मीकि अन्तर्राष्ट्रीय एयरपोर्ट (पूर्व नाम मर्यादा पुरुषोत्तम श्रीराम अन्तर्राष्ट्रीय एयरपोर्ट) के जल निकासी हेतु ड्रेन निर्माण की परियोजना।

1514

Right side drain complete Section



Latitude: 26.738426
Longitude: 82.181755
Elevation: 106.36±3 m
Accuracy: 3.0 m
Azimuth: 128° (SE)
Pitch: -8.4° (1.0°)
Time: 05-04-2024 10:09
Note: Right drain Vijendra

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1515
Right side drain complete Section

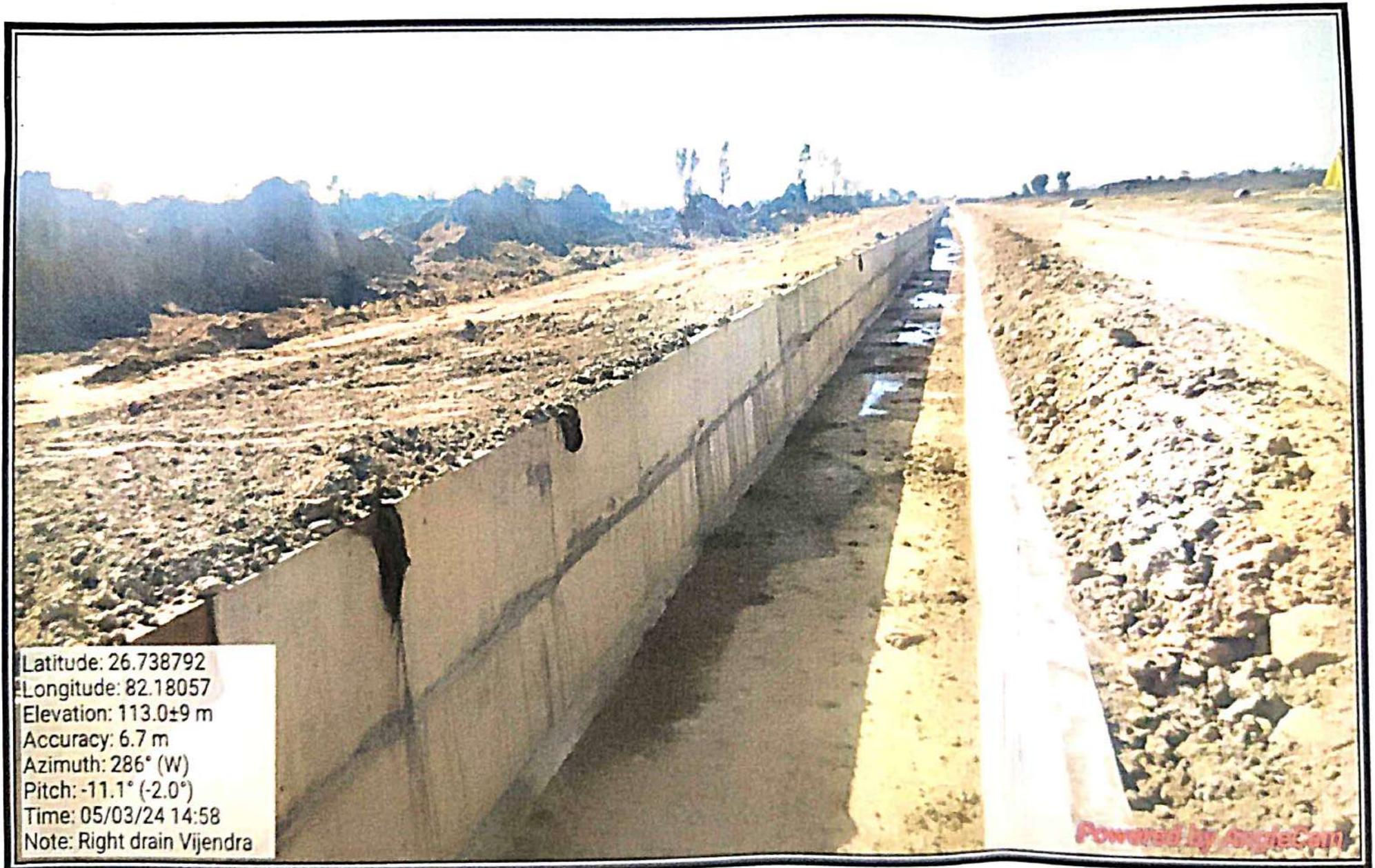


Latitude: 26.738415
Longitude: 82.181681
Elevation: 105.32±3 m
Accuracy: 3.0 m
Azimuth: 117° (SE)
Pitch: -3.4° (2.1°)
Time: 05-04-2024 10:10
Note: Right drain Vijendra

Powered by AngleCam

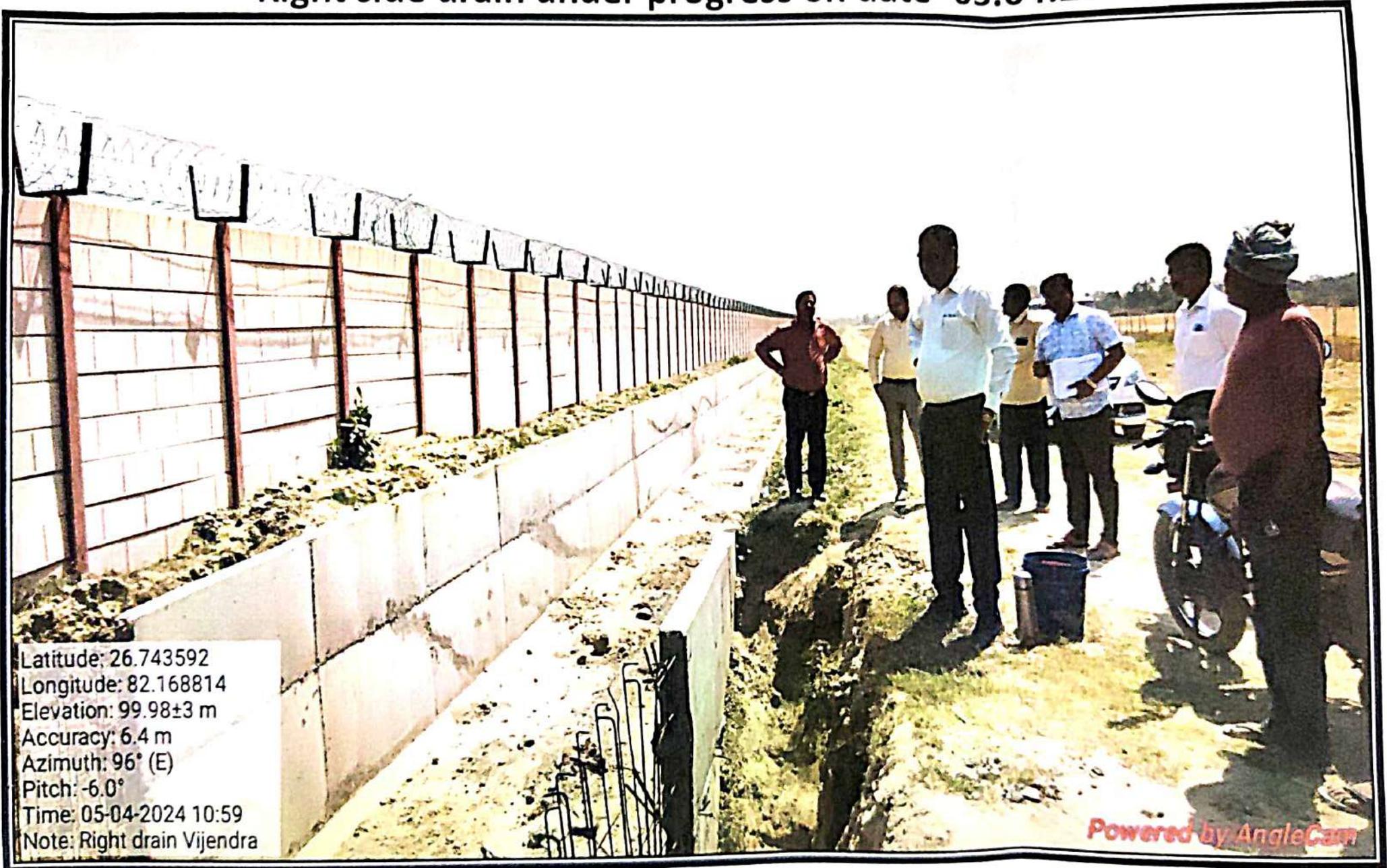
1516

Right side drain complete Section



1517

Right side drain under progress on date- 05.04.2024



Latitude: 26.743592
Longitude: 82.168814
Elevation: 99.98±3 m
Accuracy: 6.4 m
Azimuth: 96° (E)
Pitch: -6.0°
Time: 05-04-2024 10:59
Note: Right drain Vijendra

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1518

Right side drain under progress (08.01.2024)



Latitude: 26.742028
Longitude: 82.172798
Elevation: 99.8±12 m
Accuracy: 5.1 m
Azimuth: 310° (NW)
Pitch: -6.6° (2.4°)
Time: 01-08-2024 17:25

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1519

Right side drain under progress (08.01.2024)



1520

Right side drain

Box culvert completed at km 2.415



Latitude: 26.733752
Longitude: 82.249855
Elevation: 98.24±3 m
Accuracy: 3.0 m
Azimuth: 129° (SE)
Pitch: 1.3° (1.0°)
Time: 08-04-2024 13:06
Note: Right drain box culvert at km 2.415

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